

# ORISSA HIGH COURT

## FILING REPORT AS ON :17/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35306/2025	SISHIR KUMAR RAY VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /180 /2025 () //	AOR20220002787C202500161
2	D-BLAPL/35312/2025	RAHUL KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITILAGARH) /111 /2025 () //	
3	D-BLAPL/35322/2025	ANUBHABA SAHANI VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
4	D-BLAPL/35325/2025	SUNIL KHARA @ SUNIL SAGARIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /322 /2025 () //	
5	D-BLAPL/35326/2025	RAHUL PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BARIPADA TOWN /353 /2025 () //	
6	D-BLAPL/35329/2025	MANGULU PUJARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /148 /2025 () //	
7	D-BLAPL/35330/2025	SUJEL GOLAP VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /364 /2025 () //	
8	D-BLAPL/35331/2025	SIPU @ NARESH KHATUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BHADRAK TOWN /225 /2025 () //	
9	D-BLAPL/35333/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /163 /2025 () //	
10	D-BLAPL/35339/2025	SUSANTA @ SUKANTA SETHI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	BASUDEVPUR /547 /2025 () //	
11	D-BLAPL/35342/2025	SIBA PRASAD SETHI @ SIBA SETHI VS STATE OF ODISHA	SUBRATA KUMAR SAHU VS	GANGAPUR (BHANJANAGAR) /535 /2025 () //	AOR20220002611C202500007

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12	D-BLAPL/35343/2025	MUNA MOHARANA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	DHAULI PS /77 /2021 () //	
13	D-BLAPL/35344/2025	JAGANNATH MOHARANA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	DHAULI PS /77 /2021 () //	
14	D-BLAPL/35345/2025	BISWANATH BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /727 /2025 () //	AOD20240000364C202500209
15	D-BLAPL/35351/2025	RAJESWAR KULDIP VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /118 /2025 () //	AOD20240000012C202500268
16	D-BLAPL/35352/2025	RAKIBUL SK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
17	D-BLAPL/35358/2025	SHYAM SUNDAR PANGI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MALKANGIRI /488 /2023 () //	
18	D-BLAPL/35360/2025 BLAPL/12048/2025	WILLIAM HENEJ VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BALLIGUDA /144 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000247/2025	
19	D-BLAPL/35361/2025	BIJU DAS VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHOUWAR /511 /2024 () //	
20	D-BLAPL/35364/2025	DEEPAK KUMAR NAG VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	SERANGO /94 /2025 () //	
21	D-BLAPL/35367/2025	LAMBODAR NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	SAINTALA /158 /2023 () //	
22	D-BLAPL/35369/2025	BULKI PANGI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //	
23	D-BLAPL/35371/2025	PARBATI PATRA	MANOJ KUMAR MALLICK	KALIAPANI /97 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35374/2025	PRASAD KHARA @ KHORA	PRASANTA KUMAR SAHOO	NANDAPUR /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35383/2025	SHEIKH MAHAMMAD NADIM @ HIRA @ MD. HEERA	UMAKANTA BARIK	CHHEND /75 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35384/2025	MUNA ALAM	JANMEJAYA KATIKIA	JAMANKIRA /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35385/2025	JAGA @ ASHOK NAIK	JANMEJAYA KATIKIA	NARASINGHPUR /283 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35388/2025	IPSITA BEHURA	PRADEEP KUMAR DAS	BHADRAK TOWN /464 /2023	AOR20220001207C202500117
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35394/2025	BUBU @ SUTANU BHUSAN SWAIN	BIRAJA PRASAD NANDA	GOPALPRASAD /196 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35398/2025	SAMIR KUMAR MISHRA	GYANA RANJAN MAHAPATRA	GOLANTHARA (BERHAMPUR) /222 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35400/2025	ASHIRBAD PRADHAN	RAMDAS ACHARY	BANAPUR P.S. /54 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35401/2025	LALATENDU MALLIK	ASISH KUMAR RAY	BARI RAMACHANDRA /395 /2025	AOD20230000467C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35403/2025	DULA MADI	JUGALA KISHORE PANDA	PODIA PS /43 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35404/2025	KALYAN KUMAR MANDAL	SATYANARAYAN MISHRA	M.V.79 /6 /2018	AOR20220001303C202500065
		VS	VS	()	

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35	D-BLAPL/35405/2025	STATE OF ODISHA SANIT CHHANDA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()	
36	D-BLAPL/35409/2025	STATE OF ODISHA ISHUDASH CHHATRIA VS	SATYA NARAYAN MISHRA 4 VS	// MUDANPUR RAMPUR /83 /2025 ()	AOR20220001615C202500215
37	D-BLAPL/35412/2025	STATE OF ODISHA UJJWAL CHOURASIA VS	SATYAPADA SHARMA VS	// LAHUNIPADA /214 /2025 ()	AOR20220000138C202500030
38	D-BLAPL/35420/2025	STATE OF ODISHA RUSAN KUMAR JENA VS	SUDHANSU SEKHAR DASH VS	// SPL.TASK FORCE /18 /2025 ()	
39	D-BLAPL/35423/2025	STATE OF ODISHA SUSANTA BEHERA VS	SUDHANSU SEKHAR DASH VS	// CHAKAPADA PS /41 /2025 ()	
40	D-BLAPL/35427/2025	STATE OF ODISHA BABAJI CHHURIA @ BABA VS	JUGALA KISHORE PANDA VS	// BARGARH SADAR /204 /2021 ()	
41	D-BLAPL/35430/2025	STATE OF ODISHA RAHUL NITAM VS	DHANANJAYA MUND VS	// MALKANGIRI /592 /2025 ()	
42	D-BLAPL/35436/2025	STATE OF ODISHA BASANTA KUMAR SENNA VS	SK. ZAFARULLA VS	// SORO /569 /2025 ()	
43	D-BLAPL/35438/2025	STATE OF ODISHA R. KAMESWAR RAO VS	PRASANTA KUMAR SAHOO VS	// NANDAPUR /110 /2024 ()	
44	D-BLAPL/35439/2025	STATE OF ODISHA GADADHAR JENA VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
45	D-BLAPL/35440/2025	STATE OF ODISHA PRABHATI @ PRABHATI BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// / /0 () //	

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46	D-BLAPL/35442/2025	ASHARUL MULLA @ ASARUL MOLLA VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /57 /2025 () //	
47	D-BLAPL/35443/2025	SANJAY JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD2024000012C202500269
48	D-BLAPL/35444/2025	JAGANNATH BISOYI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 () //	
49	D-BLAPL/35448/2025	BIBEK BEHERA @ BABU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	NILGIRI /32 /2024 () //	AOD20240000587C202500041
50	D-BLAPL/35449/2025	SK MAJID @ MANDA VS STATE OF ODISHA	RONALISHA PRADHAN VS	INDUSTRIAL ESTATE PS /30 /2025 () //	
51	D-BLAPL/35450/2025	BIRA BHARTIA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /364 /2025 () //	
52	D-BLAPL/35451/2025	ANIL SAMANTASINGHAR VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	/ /0 () //	
53	D-BLAPL/35454/2025	ALOK MAHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JODA /294 /2025 () //	
54	D-BLAPL/35456/2025	PRABHAT @ PRAVAT KUMAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	REAMAL /198 /2025 () //	
55	D-BLAPL/35458/2025	MANAS @ MANASH RANJAN BARIK VS STATE OF ODISHA	RAKESH BEHERA VS	PLANTSITE /325 /2024 () //	
56	D-BLAPL/35459/2025	DEEPAK CHATTAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JODA /294 /2025 () //	
57	D-BLAPL/35461/2025	RAMESH KUMAR	JNYANANANDA PANDA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/35462/2025	BISWAJIT @ DIPU DAS	SUSHANTA KUMAR SAMANTARAY	PURIGHAT /254 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/35465/2025	JOGESWAR SAHU @ PINTU	AMITAV TRIPATHY	GAISILET /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/35466/2025	SATTAR MOMIN	AMLAN MOHANTY	JODA /207 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/35468/2025	SUBRAT PATTANAİK	DEBIDUTTA MOHAPATRA	Maitri Vihar PS /107 /2025	AOD20220004576C202500059
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/35469/2025	RAMAKANTA NAYAK	DEEPAK KU SAHOO	KENDRAPARA SADAR /493 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/35471/2025	MANAS KUMAR NAYAK	PANCHANAN PANIGRAHI	//	AOR20250000001C202500070
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/35472/2025	BAUNA @ ADHIKARI OMM PRAKASH DAS	DEEPAK KU SAHOO	MARSHAGHAI /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/35478/2025	RABINDRA BARIK	SOMANATH MITRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/35479/2025	ASISH KUMAR YADAV	CHINMAY MOHANTY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /4 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/35480/2025	NARASINGH DORA	LAL MOHAN MISHRA	JEYPORE VIGILANCE /33 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
68	D-BLAPL/35489/2025	JAYANARAYAN BAGH	PRATYUSHA NAIDU	SAMBALPUR VIGILANCE /23 /2025	
		VS	VS	()	

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69	D-BLAPL/35494/2025	STATE OF ODISHA(VIG.) NAKUL BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// AMPANI /63 /2025 ()	
70	D-BLAPL/35496/2025	SANJIB BAKUL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// / /0 ()	
71	D-BLAPL/35502/2025	RABI MUKHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /142 /2025 ()	
72	D-BLAPL/35505/2025	RANJAN KUANR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /142 /2025 ()	
73	D-BLAPL/35506/2025	PRAKASH CHANDRA SWAIN @ GUGUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /119 /2023 ()	
74	D-BLAPL/35508/2025	BABAN @ ARIF MAHAMMAD VS STATE OF ODISHA	ASHOK KUMAR JENA VS	// TIGIRIA /239 /2025 ()	
75	D-BLAPL/35509/2025	RANJIT SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 ()	
76	D-BLAPL/35510/2025	DAKOJI VENKAT RAO VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// PARLAKHEMUNDI /341 /2024 ()	
77	D-BLAPL/35514/2025	PANKAJ VANSHKAR @ BANSKAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// JHARSUGUDA /135 /2025 ()	AOD20240000587C202500042
78	D-BLAPL/35515/2025	SURESH BEHERA @ CHATIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /473 /2025 ()	
79	D-BLAPL/35519/2025	BATAKRUSHNA SWAIN @ LIDUN SWAIN @ LIDHUNBIBHUTI RANJAN MOHANTY VS STATE OF ODISHA	VS VS	// KHUNTUNI /132 /2025 ()	

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80	D-BLAPL/35521/2025	ANAND RAUTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //	
81	D-BLAPL/35526/2025	SANATAN MUDULI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	RANPUR /187 /2025 () //	
82	D-BLAPL/35529/2025	MANSINGH MUNDA VS STATE OF ODISHA	ANITA DASH VS	K.BALANG /13 /2021 () //	AOR20220000223C202500010
83	D-BLAPL/35533/2025	ANTARYAMI BARIK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	KENDRAPARA SADAR /528 /2024 () //	
84	D-BLAPL/35535/2025	ARPANA PRIYABRATA PATRA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// () //	AOD20240000490C202500025
85	D-BLAPL/35537/2025	PANKAJ KUMAR GUPTA VS UNION OF INDIA (RAILWAY)	KAUSTUVA MOHANTY VS	G.R.P.S.,SAMBALPUR /103 /2025 () //	
86	D-BLAPL/35538/2025	BHARAT MAHANANDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BHASMA /318 /2025 () //	
87	D-BLAPL/35539/2025	DAYASAGAR BANCHHOR VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// () //	AOR20250000161C202500058
88	D-BLAPL/35541/2025	VEENIT KUMAR NAIK @ VINIT KUMAR NAIK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	BHAWANIPATNA TOWN /296 /2022 () //	
89	D-CMP/47261/2025	PARIKHITA SWAIN VS ASHALATA NAYAK	SATYA RANJAN MOHAPATRA VS	// () //	
90	D-CMP/47300/2025	DINESH AGRAWAL VS S.VIJAYALAXMI	DEBENDRA KUMAR DHAR VS	// () //	
91	D-CMP/47306/2025	RANJAN KUMAR SWAIN	SANTOSH KUMAR SAMANTARAY	//	

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	CMP/1829/2025	VS	VS	CIVIL JUDGE (JD),BHUBANESWAR(Khordha )	
92	D-CMP/47322/2025	UTKAL CHEMISTS AND DRUGGISTS ASSOCIATION, KHORDHA DINA MOHANTA @ DINABANDHU MOHANTA	MANOJ KUMAR MOHANTY (2)	IA/0000001/2025	//
		VS	VS		()
93	D-CMP/47341/2025	MANORAMA MOHANTA SABI BEHERA @ SABITRI BEHERA	KISHORE CHANDRA SATAPATHY		//
		VS	VS		()
94	D-CMP/47346/2025	KRISHNA CHANDRA BEHERA AMULYA KUMAR MOHANTY	NARAYAN PRASAD PARIJA		//
		VS	VS		()
95	D-CMP/47358/2025	CHANCHALA PANDA AJAYA KUMAR DAS	NIRANJAN LENKA		//
		VS	VS		()
96	D-CMP/47410/2025	BHANJAN KUMAR MOHANTY BASANT KUMAR ROUT	MANAS KUMAR CHAND		//
		VS	VS		()
97	D-CMP/47430/2025	SARBESWAR BEHERA SURGRIBARA BARIK	MAHESWAR MOHANTY		//
		VS	VS		()
98	D-CMP/47437/2025	ARNAPURNA BEHERA DIBAKAR MOHAKUD	MAHESWAR MOHANTY		//
		VS	VS		()
99	D-CMP/47442/2025	KAMALAKANTA @ PRAVAKAR MOHAKUD PRAMILA PATRA	MAHESWAR MOHANTY		//
		VS	VS		()
100	D-CMP/47448/2025	BIMALA TOLA LAXMIDHAR SAHOO	ANAM CHARAN PANDA		//
		VS	VS		()
101	D-CMP/47457/2025	GOBINDA CHANDRA SAHOO AUXILIUM CONVERT SCHOOL,KANDHAMAL	KARUNAKAR GAYA		//
		VS	VS		()
102	D-CMP/47461/2025	SUKADEB NAYAK AUXILIUM CONVENT SCHOOL, KANDHAMAL	KARUNAKAR GAYA		//
		VS	VS		()

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103	D-CMP/47532/2025	SAIBANI BEBARTTA BISHNUPRIYA PUROHIT VS SUREKHA PANDA	TUSAR KUMAR MISHRA VS	// // 0 //	
104	D-CMP/47550/2025	PRASANTA KUMAR MOHAPATRA VS PUNJAB NATIONAL BANK, BBSR	RAGHUNATH DASMOHAPATRA VS	// 0 //	
105	D-CONTC/47270/2025	AYASA KUMAR SAHOO @ AYASA SAHOO VS ASHOK KUMAR DEHURY, EX-TAHASILDAR, RAJKANIKA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500116
106	D-CONTC/47271/2025	ANURAG BOUK VS PRASANT KUMAR MOHANTY, DISTRICT EDUCATION OFFICER, NUAPADA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500183
107	D-CONTC/47273/2025	BIJAY KUMAR BARIK VS SATYABRATA SAHU, ADDL. CHIEF SECRETARY HOME DEPTT.	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500089
108	D-CONTC/47285/2025	JAYARANJAN MOHANTY VS SATYABRATA RAY, SECRETARY OF O.P.S.C	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202500054
109	D-CONTC/47307/2025	CHANDRAMANI MISHRA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //	
110	D-CONTC/47308/2025	PANCHANAN SAHOO VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WR DEPT, BBSR, KHURDA	ADV. VS	// 0 //	
111	D-CONTC/47310/2025	BIPIN BIHARI SAMAL VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WR DEPT, BBSR, KHURDA	ADV. VS	// 0 //	
112	D-CONTC/47314/2025	PABITRA MOHAN MOHAPATRA VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WR DEPT, BBSR, KHURDA	ADV. VS	// 0 //	
113	D-CONTC/47316/2025	PABITRA MOHAN SAHOO VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WR DEPT, BBSR, KHURDA	ADV. VS	// 0 //	

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114	D-CONTC/47321/2025	DEEPAMUDRA GURU VS AMITA SENAPATI,HEAD MASTER,SATYABADI HIGH SCHOOL,SAKHIGOPAL,PURI	ADV. VS	// ()	
115	D-CONTC/47344/2025	PRAFULLA KUMAR PANDA VS PURNA CHANDRA BARIHA,DEO,KEONJHAR	RASHMI KANTA ACHARYA VS	// ()	
116	D-CONTC/47349/2025	BISHNUPRIYA PRAHARAJ VS BALA MUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,HEADS OF DEPT BUILDING,BBSR,KHURDA	ADV. VS	// ()	
117	D-CONTC/47367/2025	SARBESWAR BAGUDAI VS ARABINDA KUMAR PADHEE,IAS	ADV. VS	// ()	
118	D-CONTC/47369/2025	SUBASH CHANDRA DALAI VS ARABIND AGRAWAL,IAS	ADV. VS	// ()	
119	D-CONTC/47384/2025 CONTC/5493/2025	NABAGHAN MALLICK VS MANOJ KUMAR PRADHAN,TAHASILDAR,NIMAPARA,PURI	JAYANTA KUMAR MAJHI VS	// ()	
120	D-CONTC/47388/2025	BIJAY KUMAR SAYBABU VS DEBI PRASAD ROUT, EXECUTIVE OFFICER BARIPADA MUNICIPALITY,BARIPADA	ADV VS	// ()	AOR20220001535C202500229
121	D-CONTC/47391/2025	JYOTIRMAYEE MAHAPATRA VS ANU GARG,IAS	ADV. VS	// ()	
122	D-CONTC/47392/2025	LALITA MAHAKUD VS GIRISH S.N.,IAS	ADV. VS	// ()	
123	D-CONTC/47394/2025	K.AMBIKA NAIR VS GARUDADHWAJA BARIK,PRINCIPAL,COLLEGE OF TEACHER EDUCATION,BALANGIR	ADV. VS	// ()	
124	D-CONTC/47397/2025	MANOJ KUMAR DASH VS N.THIRUMALA NAIK,IAS	ADV. VS	// ()	
125	D-CONTC/47399/2025	DEBARAJ SAHU	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/47405/2025	SANTOSH KUMAR NAYAK,OAS		//	
		SUSIL KUMAR BISWAL	ADV.	//	
		VS	VS	0	
127	D-CONTC/47407/2025	SANTOSH KUMAR NAYAK,OAS		//	
		SANTOSH KUMAR RAY	ADV.	//	
		VS	VS	0	
128	D-CONTC/47411/2025	MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR		//	
		HADIBANDHU GIRI	ADV.	//	
		VS	VS	0	
129	D-CONTC/47413/2025	SANTOSH KUMAR NAYAK,OAS		//	
		PRATAP CHANDRA BISWAL	ADV.	//	
		VS	VS	0	
130	D-CONTC/47414/2025	SANTOSH KUMAR NAYAK,OAS		//	
		NIRANJAN JENA	ADV.	//	
		VS	VS	0	
131	D-CONTC/47416/2025	SANTOSH KUMAR NAYAK,OAS		//	
		SATYAJIT DASH	ADV.	//	
		VS	VS	0	
132	D-CONTC/47420/2025	SANTOSH KUMAR NAYAK,OAS		//	
		JAGABANDHU PRADHAN	ADV.	//	
		VS	VS	0	
133	D-CONTC/47445/2025	SANTOSH KUMAR NAYAK,OAS		//	
		NARAYAN CHANDRA SAMAL	ADV.	//	
		VS	VS	0	
134	D-CONTC/47462/2025	SHYAM SUNDAR PATNAIK,VICE CHANCELOR CUM OSD,D.D UNIVERSITY KEONJHAR		//	
		CHANDRA MOHAN ROUT	ADV.	//	
		VS	VS	0	
135	D-CONTC/47464/2025	ASWATHY S.,IAS		//	
		KESHAB CHANDRA ROUT	ADV.	//	
		VS	VS	0	
136	D-CONTC/47469/2025	DAMAYANTI SAHOO,TAHASILDAR,NISCHINTAKOILI,CUTTACK		//	
		SAROJ KUMAR MAHANTA	ADV.	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/47470/2025	N.THIRUMALA NAIK,IAS GUNANIDHI MAHANTA VS N THIRUMALA NAIK,IAS	ADV. VS	// // 0 //	
138	D-CONTC/47471/2025	HIRALAL MAHANTA VS N THIRUMALA NAIK,IAS	ADV. VS	// 0 //	
139	D-CONTC/47479/2025	SUKANTIMANI SANTA VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //	
140	D-CONTC/47484/2025	SANTANU KUMAR MOHAPATRA VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //	
141	D-CONTC/47489/2025	JAYANTA KUMAR PANDA VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //	
142	D-CONTC/47492/2025	SUSANTA KUMAR PATRA VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //	
143	D-CONTC/47495/2025	DEBADUTTA SARANGI VS GIRISH S.N.,IAS	SIDHANT DAS VS	// 0 //	
144	D-CONTC/47498/2025	S.SITARAM MURTY VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// 0 //	
145	D-CONTC/47504/2025	BIBHUTI BHUSAN SENAPATI VS NOONSAVATH THIRUMALA NAIK,IAS	ADV. VS	// 0 //	
146	D-CONTC/47505/2025	BIJAYA KUMAR DAS VS GIRISH S.N.,IAS	ADV. VS	// 0 //	
147	D-CONTC/47530/2025	GITABALI PRADHAN VS KALI PRASANNA MAHAPATRA,IAS	ADV. VS	// 0 //	

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148	D-CONTC/47543/2025	MANCHE PRADHAN VS N.S.THIRUMALA NAIK,PRINCIPAL SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDHA	ADV. VS	// ()	
149	D-CONTC/47548/2025	CHANDRAMANI SWAIN VS DILLIP KUMAR JENA,BEO,PURI	BIJAYALAXMI SAHOO VS	// ()	
150	D-CONTC/47551/2025	PADMA CHARAN PRADHAN VS N.S.THIRAMALA NAYAK,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDHA	ADV. VS	// ()	
151	D-CRLA/35298/2025	SATRUGHANA NAIK VS STATE OF ODISHA	DUSMANTA KUMAR JENA VS	KEONJHAR SADAR /214 /2022 ()	AOR20220002349C202500002
152	D-CRLA/35304/2025	BHAKUA @ BHAKU @ DEEPAK GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /326 /2025 ()	AOR20220003422C202500123
153	D-CRLA/35305/2025	THE CICL VS STATE OF ODISHA	DUSMANTA KUMAR JENA VS	DAITARI /122 /2024 ()	AOR20220002349C202500003
154	D-CRLA/35310/2025	KISHORE CHANDRA KHARSEL VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /14 /2022 ()	
155	D-CRLA/35382/2025	DULLAB BAG VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// ()	
156	D-CRLA/35386/2025	ARAT CHATI@ARATA CHHATI VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /123 /2015 ()	
157	D-CRLA/35390/2025	BIREN BEHERA VS STATE OF ODISHA	DIPTI DHALL VS	KHAMAR /45 /2014 ()	
158	D-CRLA/35421/2025	GAJENDRA DIGAL VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /11 /2021 ()	
159	D-CRLA/35483/2025	BALARAM SA	BHARAT BHUSAN ROUSTRAY	AMBABHONA /7 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMA/35302/2025	PITABASA @ PITABASH BHOI	ADV.	PARADEEP MODEL /225 /2025	AOR20220004593C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMA/35532/2025	SUNIL TIWARI @ SUNIL	ADV.	RENGALI /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/35301/2025	N.SRINIVASALU RAO	MANOJ KUMAR NAYAK	MAHILA (BERHAMPUR) /65 /2025	AOR20230001273C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/35313/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
164	D-CRLMC/35314/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
165	D-CRLMC/35315/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
166	D-CRLMC/35316/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
167	D-CRLMC/35317/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
168	D-CRLMC/35318/2025	SUCHITRA KUMAR PATEL	SURESH KUMAR JENA	TALSARA /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/35340/2025	UGRASEN PATRA	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/35341/2025	AJAY BEHERA	SATYA RANJAN MULIA	CANTONMENT ROAD /15 /2015	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/35348/2025	STATE OF ODISHA MANJULATA BEHERA VS JAYANT KUMAR SWAIN	BASUDEV PUJARI VS	// CHANDRASEKHARPUR /509 /2024 ()	
172	D-CRLMC/35350/2025	NRUSINGH CHARAN NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202500078
173	D-CRLMC/35353/2025	JANAKI NAYAK @ JANHABI NAYAK VS STATE OF ODISHA	SWAGATIKA SAHOO VS	// KHAJURIPADA /112 /2015 ()	
174	D-CRLMC/35359/2025	PRASANTA PANI @ BABUL VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	// KHANDAPARA /18 /2025 ()	
175	D-CRLMC/35366/2025	SONU SAHOO @ SONU SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	// UDITNAGAR /420 /2024 ()	
176	D-CRLMC/35368/2025 CRLMC/4807/2025	PRASANNA KUMAR NAYAK@BILLU VS STATE OF ODISHA	DEVASHIS PANDA VS	// LAHUNIPADA /231 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000914/2025	
177	D-CRLMC/35376/2025	DIPAK KUMAR ROUSTRAY @ BANTI VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// JAJPUR TOWN /192 /2020 ()	AOD20240000656C202500041
178	D-CRLMC/35397/2025	SATYAJIT SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	// CAPITAL P.S. /95 /2024 ()	
179	D-CRLMC/35407/2025	KALANDI DHADA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// MAHILA P.S. BUXIBAZAR /110 /2025 ()	
180	D-CRLMC/35410/2025	SATYAKANTA PATRA @ HAPPY VS STATE OF ODISHA	GHANASHYAM DASH VS	// GOBINDAPUR /7 /2019 ()	AOD20240000821C202500026
181	D-CRLMC/35414/2025	SUJATA SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// NIMAPADA /244 /2022 ()	

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182	D-CRLMC/35417/2025	LAMBODAR MALLICK @ MALLIK VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /88 /2021 () //	
183	D-CRLMC/35418/2025	RABINDRA PATRA@PATARA VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /87 /2025 () //	
184	D-CRLMC/35424/2025	BULU @ SAROJ BEHERA @ SAROJ KUMAR BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE SADAR /302 /2014 () //	AOD20240000587C202500040
185	D-CRLMC/35426/2025	SURYAKANT MAHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /424 /2025 () //	
186	D-CRLMC/35429/2025	ARUN KARNA VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /234 /2024 () //	
187	D-CRLMC/35435/2025	PURNA CHANDRA KUMBHAR VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	SOHELLA /112 /2021 () //	
188	D-CRLMC/35445/2025	PRAMOD KUMAR JENA @ PRAMOD JENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013 () //	
189	D-CRLMC/35447/2025	RAJAT KUMAR SAHOO@SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
190	D-CRLMC/35464/2025	MAHESH PARIDA VS STATE OF ODISHA	RAI CHARAN PATTANAİK VS	ALAKUNDA /63 /2025 () //	
191	D-CRLMC/35475/2025	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	DHANANJAYA MUND VS	NIKIRAI /121 /2025 () //	
192	D-CRLMC/35481/2025	NEELAM KUMAR SWAIN VS SUSHAMA PRADHAN	SOUBHAGYA SWAIN VS	/ /0 () //	
193	D-CRLMC/35486/2025	BIKASH BEHARI PATNAİK	PRASANTA KUMAR SAHOO	MAHILA P.S. BUXIBAZAR /171 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/35488/2025	TULU DAS @ SULU DAS	MANORANJAN DAS	NIHALPRASAD /138 /2025	AOR20220000053C202500120
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/35491/2025	ASHOK KUMAR JENA	DHARMENDRA SETHY	NILGIRI /86 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/35492/2025	SUBHALAXMI SAMANTARAY	DILIP KUMAR PARIDA	CUTTACK SADAR /767 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/35495/2025	DHIREN MOHANTY @ MOHARANA	PRADEEP KUMAR KUNDU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/35501/2025	ADITYA KUMAR MOHAPATRA	LAXMIKANTA TRIPATHY	TANGI /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/35503/2025	KAMINI SWAIN	ARUN KUMAR BUDHIA	/ /	AOD20240000603C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/35511/2025	MAHADEV KARMI	SK. ZAFARULLA	KANTAMAL /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/35512/2025	SK.ABDUL JAMIR	BHABANI SHANKAR RAYAGURU	JAGATPUR /527 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/35528/2025	BHABAGRAHI PANDA	RANJAN KUMAR NAYAK	TIGIRIA /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMP/35320/2025	CHINMAYEE MOHANTY	RAJ KUMAR SUTAR	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMP/35321/2025	KALPANA SAHOO	RAMANI KANTA PATTANAIAK	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMP/35334/2025	STATE OF ODISHA NIKHIL AGARWAL VS	KARUNAKAR RATH VS	// /0 ()	
206	D-CRLMP/35336/2025	STATE OF ODISHA SUNEETA RANI BHAGAT VS	ASHIS KUMAR MISHRA VS	// /0 ()	
207	D-CRLMP/35362/2025	THE STATE OF ODISHA PRASANNA KUMAR PANDA@PRASANNA KU. PANDA	SUSMITA PATTNAIK VS	// /0 ()	
208	D-CRLMP/35365/2025	STATE OF ODISHA PRAKASH KUMAR SAHOO @ PRAKASH SAHOO VS	SUSANTA KUMAR BARAL VS	// BERHAMPUR TOWN /255 /2025 ()	AOR20220001297C202500284
209	D-CRLMP/35375/2025 CRLMP/1511/2025	STATE OF ODISHA NIRUPAMA PRADHAN VS	SATYABRATA MOHANTY (1) VS	// REAMAL /141 /2025 ()	
210	D-CRLMP/35380/2025	STATE OF ODISHA SK. ASIF ALI VS	SATYABRATA MOHANTY (1) VS	// /0 ()	
211	D-CRLMP/35513/2025	STATE OF ODISHA DAYARAM GOND VS	ARJUNA CHARANA BEHERA VS	// /0 ()	
212	D-CRLMP/35517/2025	STATE OF ODISHA SUPRABHA DAS VS	ACHYUTANANDA PATTANAİK VS	// /0 ()	
213	D-CRLMP/35520/2025	SUBHASISH DASH HARI KRUSHNA MOHANTY VS	SUJATA JENA VS	// /0 ()	
214	D-CRLREV/35300/2025	RANJITA CHOUDHURY SONU TANTY VS	SWARAJ PATEL VS	// SUNDARGARH TOWN /198 /2012 ()	AOR20220000246C202500091
215	D-CRLREV/35354/2025 CRLREV/913/2025	STATE OF ODISHA RANJIT KUMAR DAS@RANJEET KUMAR DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// MAHILA P.S.(BBSR) /39 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) CT/0000245/2025	AOD20220004576C202500058

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLREV/35372/2025	ARUN KUMAR SINGH VS COLLECTOR AND DIST. MAGISTRATE, ANGUL	HRUDANANDA MOHAPATRA VS	// ()	
217	D-CRLREV/35392/2025	HRUSHIKESH NAYAK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BALASORE SADAR /188 /2024 ()	AOR20220001207C202500118
218	D-CRLREV/35432/2025	MANJULATA NAYAK VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	SAMBALPUR VIGILANCE /36 /2013 ()	
219	D-CRLREV/35437/2025	S.RAJANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ()	
220	D-CRLREV/35452/2025	JEEBAN GUPTA VS BIMABADHAR PANDA	UMA CHARAN MISHRA VS	// ()	
221	D-CRLREV/35476/2025	ASHOK DEHURY VS STATE OF ODISHA	PRADIPTA BEURA VS	// ()	AOD20220004020C202500071
222	D-CRLREV/35507/2025	PRADEEP KUMAR RATH VS MANASI DASH @ RATH	MANOJ BIHARI DAS VS	// ()	
223	D-CRLREV/35523/2025	BIDYUT MOHAN MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	RAIRANGPUR TOWN /97 /1998 ()	
224	D-CRLREV/35540/2025	LALIT KUMAR MEHER VS STATE OF ODISHA(VIG.)	RAJESH KUMAR MAHAPATRA VS	SAMBALPUR VIGILANCE /3 /2020 ()	AOR20250000161C202500057
225	D-FAO/47274/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS KANHEI JENA	AKBRAT SATPATHY VS	// ()	
226	D-FAO/47332/2025	D.M.,M/S. NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS SRIKANTA DAS	VS	// ()	
227	D-FAO/47373/2025	ORIENTAL INSURANCE CO. LTD.,KHORDA	SOMNATH ROY	//	

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		VS	VS	()	
228	D-FAO/47376/2025	KALPANA DAS @ MOHANTY SR. EXECUTIVE, LEGAL CLAIMS, SBI GENERAL INSURANCE CO. LTD.,KHORDHA	SRINIVAS MOHANTY	//	
		VS	VS	()	
229	D-FAO/47526/2025	MD. AZIZ MANAGER, CLAIMS(LEGAL), M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,KHORDHA	AMIN PERSAD	//	
		VS	VS	()	
230	D-LAA/47472/2025	CHHABINDRA ROUL DEPUTY CHIEF ENGINEER (CONSTRUCTION-1) EAST COAST RAILWAY	TRIPATHI RAM MAHAAPATRA,SR. PANEL COUNSEL	//	AOR20220001639C202500031
		VS	VS	()	
231	D-MACA/47338/2025	DILLIP KUMAR JENA M/S. THE NEW INDIA ASSURANCE CO LTD.	GOPAL CHANDRA SAMANTARAY	//	AOR20220001406C202500024
		VS	VS	()	
232	D-MACA/47339/2025	MUNIKOTI KONDALRAO RAJKISHORE SINHA	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
233	D-MACA/47340/2025	MINAKETAN RAY DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.,SUNDERGARH	GOPAL CHANDRA SAMANTARAY	//	AOR20220001406C202500023
		VS	VS	()	
234	D-MACA/47342/2025	PABITRA KUMAR SAHANI GOURI BEHERA	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
235	D-MACA/47352/2025	MINAKETAN RAY D.M., NATIONAL INSURANCE CO. LTD.,SUNDERGARH	MAHITOSH SINHA	//	
		VS	VS	()	
236	D-MACA/47403/2025	GOMATI TAJAN SUBASH CHANDRA PRADHAN	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	
237	D-MACA/47468/2025	SANGRAMI VOLUNTARY ORGANIZATION, BALASORE TATA AIG GENERAL INSURANCE CO. LTD.,SAMBALPUR	G.P.DUTTA	//	
		VS	VS	()	
238	D-MACA/47480/2025	PRAKASH PATRA D.M.,NATIONAL INSURANCE CO. LTD.,KHURDA	G.P.DUTTA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		RAMESH BEHERA		//	
239	D-MACA/47493/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,GANJAM	G.P.DUTTA	//	
		VS	VS	0	
		SARADA JHANKAR		//	
240	D-MACA/47501/2025	D.M., NATIONAL INSURANCE CO. LTD.,KHURDA	G.P.DUTTA	//	
		VS	VS	0	
		PADMA BEHERA @ DAMAYANTI BEHERA @ DAMAYANTI ODIA		//	
241	D-MACA/47509/2025	MANAGER(T.B.HUB), M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK	G.P.DUTTA	//	
		VS	VS	0	
		TAPASWINI MISHRA		//	
242	D-MATA/47287/2025	JANMEJAYA TRIPATHY	RAKESH RANJAN DASH	//	
		VS	VS	0	
		LIZA MOHAPATRA		//	
243	D-MATA/47363/2025	SUJAY KUMAR BERA	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	0	
		SANJUKTA SAHOO		//	
244	D-MATA/47378/2025	MADHUMITA JAMES	PRATYUSHA NAIDU	//	
		VS	VS	0	
		TANMAYA MOHANTY		//	
245	D-MATA/47539/2025	DIPTI DAS	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		DR. AMARENDRA SAMAL		//	
246	D-RPFAM/47282/2025	PRADIPTA MOHANTY	KEDAR SANKAR SAHU	//	
		VS	VS	0	
		DILLIP KUMAR MOHANTY		//	
247	D-RPFAM/47292/2025	JANMEJAYA TRIPATHY	RAKESH RANJAN DASH	//	
		VS	VS	0	
		LIZA MOHAPATRA		//	
248	D-RPFAM/47447/2025	RAJENDRA PANDAB	AMIT PRASAD BOSE	//	
		VS	VS	0	
		RASHMITA DAS @ PANDAB		//	
249	D-RSA/47330/2025	SIDHESWAR MISHRA	MAMATA MISHRA	//	
		VS	VS	0	
		SUDARSAN MISHRA		//	

**ORISSA HIGH COURT**

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250	D-RSA/47336/2025	SULOCHANA MAHANTA VS DAMBARUDHAR MAHANTA	SOUGAT DASH VS	// ()	AOD2024000012C202500267
251	D-RSA/47355/2025	SUPRABHA PRADHAN VS DEBARATA SAHU	PRATYUSHA NAIDU VS	// ()	
252	D-RSA/47389/2025	GAVARA ANNAPURNA VS GAVARA RAMU	C. ANANDA RAO VS	// ()	AOD20250000195C202500019
253	D-RSA/47440/2025	SUSHIL BEHERA VS KAMALA BEHERA	UMA CHARAN MISHRA VS	// ()	
254	D-RSA/47540/2025	SRINIVAS BEHERA VS UTTAM CHANDRA BEHERA	MONOMOY BASU VS	// ()	
255	D-RVWPET/47520/2025	JAYADEBA ROUT VS THE STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// ()	
256	D-RVWPET/47533/2025	DASHARATHI HEMBRAM VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// ()	
257	D-TRP(C)/47319/2025	SANJAY KUMAR TRIPATHY VS SHATABDI PRIYADARSHINI	ATUL TRIPATHY VS	// ()	
258	D-TRP(C)/47350/2025	DEBAJANI BARIK VS PRITIRANJAN BARIK	UMAKANTA BARIK VS	// ()	
259	D-TRP(C)/47463/2025	SAJIA SAREEN VS SK AKHTAR	MANOJ KUMAR NAYAK VS	// ()	AOR20230000420C202500019
260	D-TRPCRL/35332/2025 TRPCRL/102/2025	SATYADEEP MOHANTY VS DIPTIMA YEE MOHANTY	HEMANTA KUMAR MOHANTA VS	//0 J.M.F.C. II BHADRAK(Bhadrak ) DV M.C./0000052/2025	
261	D-WA/47324/2025	BDA(SECRETARY), BBSR	GYANA RANJAN MAHAPATRA	//	

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		VS	VS	()	
262	D-WA/47390/2025	SUSAMA MISHRA STATE OF ODISHA	SANJIB SWAIN,A.G.A	//	LOD20240000200C202500463
		VS	VS	()	
263	D-WA/47475/2025	DURYODHAN BEHERA ODISHA CONSTRUCTION CORP. LTD.,KHURDA	SUSANTA KUMAR NATH	//	
		VS	VS	()	
264	D-WA/47507/2025	DIBYAJYOTI DAS BASANTA KUMAR LENKA	STHITI PRAGYAN SUNANDINI	//	
		VS	VS	()	
265	D-WA/47574/2025	STATE OF ODISHA BALARAM SWAIN	KURESH PRASAD DASH	//	AOR20220001390C202500077
		VS	VS	()	
266	D-WP(C)/47256/2025	STATE ELECTION COMMISSION SRIKANTA TRIPATHY	MANOJ PANIGRAHI	//	AOR20220001665C202500115
		VS	VS	()	
267	D-WP(C)/47257/2025	STATE OF ODISHA KSHAMANIDHI GAHIR	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202500070
		VS	VS	()	
268	D-WP(C)/47258/2025 WP(C)/32780/2025	THE COLLECTOR CUM DIST. MAGISTRATE, KALAHANDI NABIN KUMAR PRADHAN	SITANSU MOHAN SINGH	//	
		VS	VS	()	
269	D-WP(C)/47259/2025	STATE OF ORISSA KISHORE CHANDRA PANDA	SWAPNIL ROY	//	AOR20220001600C202500182
		VS	VS	()	
270	D-WP(C)/47260/2025	STATE OF ODISHA DEEPUN KUMAR JENA	SRINIVAS MOHANTY	//	AOR20230000802C202500088
		VS	VS	()	
271	D-WP(C)/47262/2025 WP(C)/32787/2025	STATE OF ODISHA SEK SHAHABUDDIN	SITANSU MOHAN SINGH	//	
		VS	VS	()	
272	D-WP(C)/47263/2025 WP(C)/32779/2025	STATE OF ODISHA M/S SUMEET TRANS LOGISTICS PVT.LTD, JAJPUR	SITANSU MOHAN SINGH	//	
		VS	VS	()	

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273	D-WP(C)/47264/2025 WP(C)/32783/2025	STATE OF ODISHA AKSHAYA KUMAR MALLIK VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // 0	
274	D-WP(C)/47265/2025	PRIYANKA NAYAK VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// // 0	
275	D-WP(C)/47266/2025 WP(C)/32833/2025	FAKIR OJHA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0	AOR20240000732C202500054
276	D-WP(C)/47267/2025 WP(C)/32782/2025	APASANA BIBI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0	
277	D-WP(C)/47268/2025 WP(C)/32814/2025	M/S BIDYADHAR SAHU, ANGUL VS THE COMNR CGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// // 0	
278	D-WP(C)/47269/2025	SUKANTI BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0	
279	D-WP(C)/47272/2025 WP(C)/32761/2025	S.K.RAHIM VS THE STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// // 0	
280	D-WP(C)/47275/2025	BHABANI SHANKAR BEHERA VS UNION OF INDIA	BINI MISHRA VS	// // 0	
281	D-WP(C)/47276/2025	JAGABANDHU PAKAL VS STATE OF ODISHA	APARESH BHOI VS	// // 0	AOR20220001814C202500021
282	D-WP(C)/47277/2025	NIRAJ PODDAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0	
283	D-WP(C)/47278/2025	HARISH CHANDRA PAKAL VS STATE OF ODISHA	APARESH BHOI VS	// // 0	AOR20220001814C202500022

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284	D-WP(C)/47279/2025	JATINDRA NAYAK VS STATE OF ODISHA	APARESH BHOI VS	// () //	AOR20220001814C202500025
285	D-WP(C)/47280/2025	DHIRMAL MAJHI VS STATE OF ODISHA	APARESH BHOI VS	// () //	AOR20220001814C202500023
286	D-WP(C)/47281/2025	PRADEEP MUDI VS STATE OF ODISHA	APARESH BHOI VS	// () //	AOR20220001814C202500024
287	D-WP(C)/47283/2025	PADMABATI DASH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// () //	
288	D-WP(C)/47284/2025	BIRANCHI CHHATRIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// () //	
289	D-WP(C)/47286/2025	PRADIP KUMAR MOHANTY VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR	KAMALAKANTA NAYAK VS	// () //	
290	D-WP(C)/47288/2025	BHUNESHWAR SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	
291	D-WP(C)/47289/2025	SUMAN KUMARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	
292	D-WP(C)/47290/2025	ALOK BISWAL VS COLLECTOR CUTTACK	DEBAKANTA MOHANTY VS	// () //	
293	D-WP(C)/47291/2025	TRL KROSAKI REFRACTORIES LIMITED, JHARSUGUDA VS STATE OF ODISHA	PARADA PRASANNA SARANGI VS	// () //	
294	D-WP(C)/47293/2025	BRAJAKISHORE PRASAD RAM VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BBSR	RAJESH PRASAD BHAGAT VS	// () //	
295	D-WP(C)/47294/2025	BIRENDRA KUMAR DAS	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/47295/2025	DIBYAJYOTI RAY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/47296/2025	MANINATH SAHU	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/47297/2025	VIKASH YADAV @ VIKAS YADAV	BIRAJA PRASANNA DAS	//	
	WP(C)/32805/2025	VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/47298/2025	PRASANTA MANDAL	PRAFULLA KUMAR MOHAPATRA	//	
	WP(C)/32762/2025	VS	VS	()	
		THE COLLECTOR AND DISTRICT MAGISTRATE, KANDHAMAL, PHULABANI		//	
300	D-WP(C)/47299/2025	NALINI KUMARI SWAIN	ABHIRAM SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/47301/2025	RAJANI DAKUA	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/47302/2025	PRATAP KUMAR SA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500099
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/47303/2025	MOHAN MURARI MISHRA	AMIT PRASAD BOSE	//	
	WP(C)/32781/2025	VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/47304/2025	ANJALI KANHAR	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/47305/2025	PRADEEP KUMAR MOHANTA	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		THE INSPECTOR GENERAL OF REGISTRATEION, ODISHA, CUTTACK		//	
306	D-WP(C)/47309/2025	BASANTI MISHRA	ASHIS KUMAR MISHRA	//	
		VS	VS	()	

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307	D-WP(C)/47311/2025	STATE OF ODISHA UMAKANTA SETHI VS	GYANESWAR SATPATHY VS	// // 0	
308	D-WP(C)/47312/2025	STATE OF ODISHA BISWANATH NAIK VS	BHOJARAJ SETH VS	// // 0	
309	D-WP(C)/47313/2025	STATE OF ODISHA SATYANARAYAN BHOI VS	SHASHI BHUSAN JENA VS	// // 0	
310	D-WP(C)/47315/2025	STATE OF ODISHA MOHINI MOHANTA VS	SHASHI BHUSAN JENA VS	// // 0	
311	D-WP(C)/47317/2025	STATE OF ORISSA ANNADA PRASAD BEHERA VS R.T.O, JAJPUR	KHIROD CHANDRA MAJHI VS	// // 0	
312	D-WP(C)/47318/2025	R.T.O.SUNDERGARH GHANAKESI KAR VS	KHIROD CHANDRA MAJHI VS	// // 0	
313	D-WP(C)/47320/2025	R.T.O., KENDRAPARA SUSHANT MOHANTY VS	KHIROD CHANDRA MAJHI VS	// // 0	
314	D-WP(C)/47323/2025 WP(C)/32815/2025	SNIGDHA PARIDA VS BRANCH MANAGER, INDIAN BANK, CUTTACK	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500157
315	D-WP(C)/47325/2025	PABITRA KUMAR GOUDA VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// // 0	
316	D-WP(C)/47326/2025	SANJAY KUMAR NANDA VS GENERAL MANAGER, ODISHA GRAMYA BANK, GANDAMUNDA, KHURDA	BIKRAMADITYA BHARAT NANDAN DWIBEDI VS	// // 0	
317	D-WP(C)/47327/2025	LAXMAN RANA VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// // 0	

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318	D-WP(C)/47328/2025	SAMARJIT SAHU VS STATE OF ODISHA	BIBHUDATTA PANDA VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/47329/2025	SADANANDA SENAPATI VS STATE OF ODISHA	BIBHUDATTA PANDA VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/47331/2025	AMUL KUMAR VS STATE OF ODISHA	BIBHUDATTA PANDA VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/47333/2025	PHOENIX ARC PVT.LTD, MAHASASHTRA VS COLLECTOR CUM DIST.MAGISTRATE, GANJAM	AMITAV TRIPATHY VS COLLECTOR CUM DIST.MAGISTRATE, GANJAM	// 0 //	
322	D-WP(C)/47334/2025	SAKILA BIBI VS STATE OF ODISHA	JAGABANDHU SAHU VS STATE OF ODISHA	// 0 //	AOR20220001487C202500099
323	D-WP(C)/47335/2025	BISWA RANJAN DHAL VS STATE OF ODISHA	ATUL TRIPATHY VS STATE OF ODISHA	// 0 //	AOD20240000618C202500171
324	D-WP(C)/47337/2025	SANTANU KUMAR GHOSH VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/47343/2025	SOUBHAGYA KUMAR MEHER VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// 0 //	AOR20220001535C202500223
326	D-WP(C)/47345/2025	LOKANATH SABAT VS STATE OF ODISHA	NIRMAL RANJAN ROUSTRAY VS STATE OF ODISHA	// 0 //	AOD20240000714C202500030
327	D-WP(C)/47347/2025	JAGANNATH THAKUR, KENDRAPARA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/47348/2025	A.VIMALA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS STATE OF ORISSA	// 0 //	
329	D-WP(C)/47351/2025	MAHIPAT LAL PATEL	KAMAL BEHARI PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/47353/2025	ASUTOSHA DHAL	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/47354/2025	GOTTAPU APPALA NAIDU	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		UNION OF INDIA		//	
332	D-WP(C)/47356/2025	V. SATYANARAYAN SARMA	NIRMAL RANJAN ROUSTRAY	//	AOD20240000714C202500031
		VS	VS	0	
		UNION OF INDIA		//	
333	D-WP(C)/47357/2025	PRAMOD KUMAR PRADHAN	MANAS PATI	//	AOR20220001535C202500224
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/47359/2025	SATYANARAYAN ROUL	MANAS PATI	//	AOR20220001535C202500226
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/47360/2025	AMARA PRADHAN	MANAS PATI	//	AOR20220001535C202500227
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/47361/2025	RAGHUNATH MISHRA	MANAS PATI	//	AOR20220001535C202500228
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/47362/2025	GORA CHANDA SAHU	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/47364/2025	SHESADEBA PADHI	KHAGESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/47365/2025	MANAGING COMMITTEE, BENUDHAR BIDYAPITHA, MANJUBHANKA	MANJUBHANKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/47366/2025	MADHAB DIGAL	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	0	

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341	D-WP(C)/47368/2025 WP(C)/32830/2025	STATE OF ODISHA DAYASAGAR CHANDAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// // 0	
342	D-WP(C)/47370/2025	SUSHIL KUMAR NAYAK VS UNION OF INDIA	JANMEJAYA KATIKIA VS	// // 0	
343	D-WP(C)/47371/2025	BABULA NAIK VS OUAT, BBSR	SANJIB MOHANTY VS	// // 0	
344	D-WP(C)/47372/2025	PRAVAS KUMAR MISHRA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// // 0	
345	D-WP(C)/47374/2025	UMA DASH @ UMARANI DASH VS THE TAHASILDAR BALASORE	DWARIKA PRASAD MOHANTY VS	// // 0	
346	D-WP(C)/47375/2025	SUNULATA PANIGRAHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0	
347	D-WP(C)/47377/2025	SANIA SINGH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// // 0	
348	D-WP(C)/47379/2025	M/S. CHAVA VENUGOPAL, BBSR VS THE UNION OF INDIA	ANSHUMAN MISHRA VS	// // 0	
349	D-WP(C)/47380/2025	K.MOHAN RAO VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// // 0	
350	D-WP(C)/47381/2025	CHINMAY MAHAKUD VS GOVT. OF INDIA	KANANBALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202500132
351	D-WP(C)/47382/2025	OM PRAKASH CHHAPOLIA VS DISTRICT REGISTRAR, CUTTACK	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202500182

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352	D-WP(C)/47383/2025	BHAGIRATHI DWIBEDY VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// () //	
353	D-WP(C)/47385/2025	DEBASISH MAHAPATRA VS STATE OF ODISHA	PRABIN DAS VS	// () //	
354	D-WP(C)/47386/2025 WP(C)/32821/2025	M/S NEHAN METALSHA PRIVATE LIMITED, BIHAR VS STEEL AUTHORITY OF INDIA LIMITED (SAIL), ROURKELA	SIDHARTH SHANKAR PADHY VS	// () //	
355	D-WP(C)/47387/2025	PUNJAB NATIONAL BANK, SAMBALPUR VS STATE OF ODISHA	TUNA SAHU VS	// () //	
356	D-WP(C)/47393/2025	GOPINATH DEB BIJE, PURI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //	
357	D-WP(C)/47395/2025	RAJESWAR MAHARANA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// () //	
358	D-WP(C)/47396/2025 WP(C)/32820/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// () //	
359	D-WP(C)/47398/2025	M/S SWASTIK STEVEDORES PVT LTD VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// () //	AOR20220002374C202500183
360	D-WP(C)/47400/2025 WP(C)/32823/2025	RAJKISHORE JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// () //	
361	D-WP(C)/47401/2025	Dr. ANITA JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// () //	AOR20220001296C202500094
362	D-WP(C)/47402/2025	GOPINATH DEV JEW BIJE, BHINGARPUR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //	
363	D-WP(C)/47404/2025	Dr. PRIYADARSINI MOHAPATRA	SOUBHAGYA SWAIN	//	AOR20220001296C202500093

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/47406/2025	BHUBANESWAR NAIK	SUSHANTA KUMAR MISHRA	//	
	WP(C)/32824/2025	VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/47408/2025	SHARMISTHA NAYAK	SUSANTA SEKHAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/47409/2025	CHINMAY KUMAR GIRI	SUSANTA SEKHAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/47412/2025	PRADYUMNA KUMAR MOHANTY	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STAMP COLLECTOR CUM INSPECTOR GENERAL OF REGISTRATION, CUTTACK		//	
368	D-WP(C)/47415/2025	ABHISEK RAM	SUSANTA SEKHAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/47417/2025	KEDAR NATH RANA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		THE SECRETARY TO GOVT., ANIMAL RESOURCES DEPT., GOVT. OF ORISSA, KHURDA		//	
370	D-WP(C)/47418/2025	RANJAN KUMAR MOHANTA	SUSANTA SEKHAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/47419/2025	BHANUJIRAO PATTNAIK	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/47421/2025	SANTANU KUMAR NAYAK	SUSANTA SEKHAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/47422/2025	PANKAJ KUMAR MAHANA	SUSANTA SEKHAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/47423/2025	NARENDRA LENKA	BHUBANESWAR DASH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/47424/2025	STATE OF ODISHA SWAGAT PREETAM MOHAPATRA VS	SUSANTA SEKHAR PARIDA VS	// // 0	
376	D-WP(C)/47425/2025	STATE OF ODISHA G.GOVINDA RAO VS	SWAPNA KUMAR OJHA VS	// // 0	
377	D-WP(C)/47426/2025	UNION OF INDIA FLEDGE INSTITUTE OF MEDICAL SCIENCE VS	DEVI PRASAD DASH VS	// // 0	AOD20250000901C202500007
378	D-WP(C)/47427/2025	STATE OF ODISHA ANIL KUMAR DAS VS	SUSANTA SEKHAR PARIDA VS	// // 0	
379	D-WP(C)/47428/2025	STATE OF ODISHA ALOKA JYOTI DASH VS	SUSANTA SEKHAR PARIDA VS	// // 0	
380	D-WP(C)/47429/2025	STATE OF ODISHA DR.PRATIMA RATH VS	ASHOK KUMAR SWAIN VS	// // 0	
381	D-WP(C)/47431/2025	STATE OF ODISHA ALISHA BISWAL VS	SUSANTA SEKHAR PARIDA VS	// // 0	
382	D-WP(C)/47432/2025	STATE OF ODISHA SABITRI BEHERA VS	MAHESWAR MOHANTY VS	// // 0	
383	D-WP(C)/47433/2025	STATE OF ODISHA SMRUTILEKHA DAS VS	SUSANTA SEKHAR PARIDA VS	// // 0	
384	D-WP(C)/47434/2025	STATE OF ODISHA DR.SUDESHNA MISHRA VS	SUSANTA SEKHAR PARIDA VS	// // 0	
385	D-WP(C)/47435/2025	STATE OF ODISHA PRATAP KESHARIE SINGH BARIHA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// // 0 //	

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386	D-WP(C)/47436/2025	SHISHIR KUMAR DASMOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
387	D-WP(C)/47438/2025	KHIRODHI TANAYA SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //	
388	D-WP(C)/47439/2025	RAJIV NAYAN CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //	
389	D-WP(C)/47441/2025	SOMMA MAHAJABIN VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //	
390	D-WP(C)/47443/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //	
391	D-WP(C)/47444/2025	KESHABA CHANDRA SETHI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
392	D-WP(C)/47446/2025	CHANDRAKANTA DAS VS HINDUSTAN PETROLEUM CORPORATION LTD, BBSR	DILLIP KUMAR RAY VS	// 0 //	
393	D-WP(C)/47449/2025	BINOD KUMAR RAY VS STATE OF ODISHA	BRATABANDHU BIHARI VS	// 0 //	AOD20220004095C202500033
394	D-WP(C)/47450/2025	DUSHMANTA PRADHAN VS THE BRANCH MANAGER, ODISHA GRAMEEN BANK, ANGUL	ARUNA NAYAK VS	// 0 //	
395	D-WP(C)/47451/2025	SAROJ COMMODITIES (P) LTD., KHURDA VS THE GENERAL MANAGER (CONTRACT MANAGEMENT), THE SINGARENI COLLIERIES COMPANY LTD., ANGUL	AMITABH MISHRA VS	// 0 //	
396	D-WP(C)/47452/2025	SANJAYA KUMAR SAHOO VS AUTHORIZED OFFICER, ALLAHBAD BANK, NAYAPALLI, BBSR	BAURI BANDHU CHAMPATIRAY VS	// 0 //	
397	D-WP(C)/47453/2025	M/S JYOSTNA UDYOG	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500075

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		VS	VS	0	
398	D-WP(C)/47454/2025	PRINCIPAL COMMISSIONER OF CGST CENTRAL EXCISE AND CUSTOMS, BBSR RAJKISHORE MALIK	SIDHESWAR MALLIK	//	
		VS	VS	0	
399	D-WP(C)/47455/2025	STATE OF ODISHA RAMA KANTA JENA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
400	D-WP(C)/47456/2025	STATE OF ODISHA DILLIP KUMAR SWAIN @ BANKA	KALI PRASAD MOHANTY	//	
		VS	VS	0	
401	D-WP(C)/47458/2025	CHIEF EXECUTIVE OFFICER, TPCODL, BBSR ESSKAY CONCAST AND MINERALS PVT. LTD., DHENKANAL	ABH MISHRA	//	
		VS	VS	0	
402	D-WP(C)/47459/2025	THE GENERAL MANAGER (CONTRACT MANAGEMENT), THE SINGARENI COLLIERIES COMPANY LTD., ANGUL DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED, CUTACK	SRINIVAS PRASAD MOHANTY	//	
		VS	VS	0	
403	D-WP(C)/47460/2025	PITAMBAR PRADHAN GANGADHAR ROUT	DEEPAK KU SAHOO	//	
		VS	VS	0	
404	D-WP(C)/47465/2025	STATE OF ODISHA RABIRAM NAIK	SATYAJIT BEHERA	//	
		VS	VS	0	
405	D-WP(C)/47466/2025	STATE OF ODISHA JAGABANDHU DAS	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
406	D-WP(C)/47467/2025	THE EXECUTIVE ENGINEER (ELECT.)-CUM-ASSESSING OFFICER, TPCODL, NAYAPALLI ELECTRICAL SUB-DIVISION FAKHIR CHARAN PRATIHARI	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
407	D-WP(C)/47473/2025	STATE OF ODISHA KHAGESWAR MALLICK	ABHAYA KUMAR SHARMA	//	
		VS	VS	0	
408	D-WP(C)/47474/2025	ODISHA GRAMEEN BANK, KHORDHA SARAT CHANDRA SWAIN	GOPINATH MISHRA	//	
		VS	VS	0	

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409	D-WP(C)/47476/2025	STATE OF ODISHA NIROJ KUMAR PATRA VS	BAIDHAR SAHOO VS	// // ()	
410	D-WP(C)/47477/2025	STATE OF ODISHA SARAT CHANDRA SWAIN VS	GOPINATH MISHRA VS	// // ()	
411	D-WP(C)/47478/2025	STATE OF ODISHA RAMA ARAKA VS	SIMSON JENA VS	// // ()	
412	D-WP(C)/47481/2025	STATE OF ODISHA RANJIT ACHARYA VS	BAIDHAR SAHOO VS	// // ()	
413	D-WP(C)/47482/2025	STATE OF ODISHA SHRASHTA EVENTS AND HOSPITALITY SERVICES VS	UPASANA BAL VS	// // ()	AOD20220004095C202500034
414	D-WP(C)/47483/2025	THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE SARAT CHANDRA SWAIN VS	GOPINATH MISHRA VS	// // ()	
415	D-WP(C)/47485/2025	STATE OF ODISHA SOUMYABRATA SAHA VS	AVIJIT PATNAIK VS	// // ()	AOD20240000363C202500035
416	D-WP(C)/47486/2025	COAL INDIA LIMITED HIMANSU SARANGI VS	AMITABH MISHRA VS	// // ()	
417	D-WP(C)/47487/2025	STATE OF ODISHA LAKHINDRA KUMAR SINGH VS	BIPLABA P.B. BAHALI VS	// // ()	
418	D-WP(C)/47488/2025	STATE OF ODISHA SAMBIT RAY VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202500081
419	D-WP(C)/47490/2025	STATE OF ODISHA SUJIT KUMAR PANDA VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500158
		STATE OF ODISHA		//	

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420	D-WP(C)/47491/2025	SARAT CHANDRA SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
421	D-WP(C)/47494/2025	PRATYUS SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
422	D-WP(C)/47496/2025	R. DILIP KUMAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500159
423	D-WP(C)/47497/2025	RAJESH KUMAR BALABANTARAY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
424	D-WP(C)/47499/2025	SUBBRAT KUMAR SETHY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
425	D-WP(C)/47500/2025	AMLANJYOTI MAHANTA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
426	D-WP(C)/47502/2025	M/S ESL STEEL LIMITED, CUTTACK VS UNION OF INDIA	NATASHA AGARWAL VS	// 0 //	
427	D-WP(C)/47503/2025	SUBBASIS ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
428	D-WP(C)/47506/2025	BHAGABAN JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
429	D-WP(C)/47508/2025	SRCC POLYFAB PRIVATE LTD, RAYAGADA VS BANKING OMBUDSMAN, R.B.I., BBSR	RAMACHANDRA PANIGRAHY VS	// 0 //	
430	D-WP(C)/47510/2025	TAPAN BIHARI NAYAK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
431	D-WP(C)/47511/2025	THUMPU SOREN	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/47512/2025	BIPIN BIHARI SAHU	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
433	D-WP(C)/47513/2025	PRATIMA MISHRA	BANAMALI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/47514/2025	SUSANTA KUMAR SWAIN	PRAKASH RANJAN BARIK	//	
		VS	VS	0	
		ASSISTANT PROVIDENT FUND COMMISSIONER, SUNDERGARH		//	
435	D-WP(C)/47515/2025	JAYA SANKAR LENKA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500160
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/47516/2025	M/S MAA BIRAJA COLD STORAGE, BBSR	LALATENDU SAMANTARAY	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK, CUTTACK		//	
437	D-WP(C)/47517/2025	BALAKRUSHNA FILLING STATION, JAGATSINGHPUR	NIRMAL CHANDRA MOHANTY	//	
		VS	VS	0	
		GENERAL MANAGER, ODISHA STATE RETAIL HEAD, INDIAN OIL CORPORATION, BBSR		//	
438	D-WP(C)/47518/2025	PADMABATI KANHAR	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/47519/2025	TANULATA NAYAK	BISWAJIT PASAYAT	//	
		VS	VS	0	
		KALYANI SAHOO		//	
440	D-WP(C)/47521/2025	PARAMESWAR DASH	SURESH KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/47522/2025	ANITA GIRI	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/47523/2025	AKASH CHHATAR	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	

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443	D-WP(C)/47524/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI NALINI PRABHA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //	
444	D-WP(C)/47525/2025	JAGABANDHU PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
445	D-WP(C)/47527/2025	PURNA CHANDRA BADI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
446	D-WP(C)/47528/2025	SANJIB CHAMPATI VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
447	D-WP(C)/47529/2025	HI-TECH SCHOOL AND COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
448	D-WP(C)/47531/2025	R. BABU RAO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500161
449	D-WP(C)/47534/2025	TARACHAND MAHANANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
450	D-WP(C)/47535/2025	HI-TECH SCHOOL AND COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
451	D-WP(C)/47536/2025	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
452	D-WP(C)/47537/2025	SUDIPTA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
453	D-WP(C)/47538/2025	HI-TECH SCHOOL AND COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	

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454	D-WP(C)/47541/2025	KAILASH CHANDRA NAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
455	D-WP(C)/47542/2025	SANDHYA RANI BISWAL VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //	
456	D-WP(C)/47544/2025	ABDUL RAFIQUE VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
457	D-WP(C)/47545/2025	M. RAM PRASAD VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500162
458	D-WP(C)/47546/2025	PRAFULLA KUMAR DEBATA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
459	D-WP(C)/47547/2025	VADADI KALPANA SINDHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500163
460	D-WP(C)/47549/2025	KHAGESWAR ROUT VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
461	D-WP(C)/47552/2025	SUSAMA RAUTARAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
462	D-WP(C)/47553/2025	TEJARAJ RANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
463	D-WP(C)/47554/2025	BISWANARAYANI SELF HELP GROUP, SUBARNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
464	D-WP(C)/47555/2025	UTTAM KUMAR NAIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
465	D-WP(C)/47556/2025	BISWA MOHAN PADHI	Avijit Patnaik	//	AOD20240000363C202500036

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/47557/2025	SUBARNAGRAHI SELF HELP GROUP, SUBARNAPUR	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/47558/2025	S.ARUNA KUMAR REDDY	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/47559/2025	ASHUTOSH MOHANTA	SIDHARTHA RADHAKRISHNAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/47560/2025	KRUSHNA CHANDRA JENA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/47561/2025	SHIRIDI SAI LOGISTICS, BBSR	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/47562/2025	MANOJ KUMAR BARIK	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/47563/2025	BASANTA KUMAR SAHOO	KALPANA PRIYADARSHINI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/47564/2025	MAA MAULI SELF HELP GROUP, SUBARNAPUR	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/47565/2025	KIRANI NAIK	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/47566/2025	DR. NARAYAN SAHOO	ASHWINI KUMAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
476	D-WP(C)/47567/2025	SHUSIL KUMAR DAS	PRAMOD KUMAR JENA	//	
		VS	VS	0	

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477	D-WP(C)/47568/2025	STATE OF ODISHA KAMALAKANTA MISHRA VS	DIPAK KUMAR DASH VS	// // ()	
478	D-WP(C)/47569/2025	STATE OF ODISHA KUNJA KISHORE MUDULI VS	TRILOCHAN PANIGRAHI VS	// // ()	
479	D-WP(C)/47570/2025	STATE OF ODISHA CHINMAY KUMAR SETHY VS	PRAMOD KUMAR JENA VS	// // ()	
480	D-WP(C)/47571/2025	STATE OF ODISHA ASHRAM MAJHI VS	PRAMOD KUMAR JENA VS	// // ()	
481	D-WP(C)/47572/2025	STATE OF ODISHA GOURANGA BHUYAN VS	RANJIT MOHANTY VS	// // ()	
482	D-WP(C)/47573/2025	STATE OF ODISHA SANTOSH BISWAS VS	BISHNU PRASAD PRADHAN VS	// // ()	
483	D-WP(C)/47575/2025	STATE OF ODISHA SAMARJIT GHOSH VS	PRAMOD KUMAR JENA VS	// // ()	
484	D-WP(C)/47576/2025	STATE OF ODISHA DAMODAR SURI VS	PRAMOD KUMAR JENA VS	// // ()	
485	D-ABLAPL/35299/2025	STATE OF ODISHA LEHLA @ PRASANTA PRADHAN VS	BISWAJIT SAHOO VS	// // ()	
486	D-ABLAPL/35303/2025	STATE OF ODISHA BABULA@ BISWAJIT MOHAPATRA VS	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202500042
487	D-ABLAPL/35307/2025	STATE OF ODISHA BASU @ LAXMIDHAR BISWAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// // () //	AOR20220001591C202500042

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488	D-ABLAPL/35308/2025	DIGAMBAR SWAIN @ SHANKAR VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH SADAR /283 /2025 () //	AOR20220002157C202500040
489	D-ABLAPL/35309/2025	BARAJU @ BRAJU BARIK VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /305 /2025 () //	AOR20220000053C202500119
490	D-ABLAPL/35311/2025	JITU BINDHANI @ ASHIK BINDHANI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /151 /2023 () //	
491	D-ABLAPL/35319/2025	BISWANATH NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /391 /2025 () //	
492	D-ABLAPL/35323/2025	RANJIT BISWAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	KAKATAPUR /322 /2025 () //	
493	D-ABLAPL/35324/2025	PRADEEP SA VS STATE OF ODISHA	LALIT SAHU VS	LOISINGHA(BOLANGIR) /299 /2025 () //	
494	D-ABLAPL/35327/2025	ALOK KUMAR NARENDRA @ BAGHA NARENDRA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DELANGA /56 /2017 () //	
495	D-ABLAPL/35328/2025	MAHESH MAHAPALIA @ MAHESH MAHAPATRA VS STATE OF ODISHA	DILIP KUMAR MISRA VS	AIRPORT /401 /2025 () //	
496	D-ABLAPL/35335/2025	JIBAN KUMAR SETHI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	RAJNAGAR /345 /2025 () //	AOD20250000498C202500042
497	D-ABLAPL/35337/2025	DEEPAK MUDULI VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	GOPALPRASAD /266 /2025 () //	
498	D-ABLAPL/35338/2025	KULU SAHU @ SRIKANTA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /426 /2025 () //	AOR20220001648C202500122
499	D-ABLAPL/35346/2025	SANJEEB KUMAR SAHU	SUSHANTA KUMAR JOSHI	BOLANGIR TOWN /141 /2023	

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/35347/2025	BIRENDRA MOHAPATRA	GOPAL KRISHNA NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/35349/2025	ABDUL MUSLIM KHAN @ MUSLIM KHAN @ PINKULAMITAV TRIPATHY		NAYAGARH /424 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/35355/2025	OM PRAKASH MOHANTY	LAXMIDHAR MAHARANA	BADAGODA P.S. /617 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/35356/2025	KAMALENDU DAS	SIDDHESWAR BAUG	KALINGA NAGAR /407 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/35357/2025	BALARAM ROUT	SUSANTA KUMAR TRIPATHY	BAMBARI /203 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/35363/2025	ANJAN RASHMI MOHAPATRA	SOUBHAGYA KUMAR DASH	DHENKANAL TOWN /799 /2025	AOR20220001631C202500306
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/35370/2025	SUVENDU SAHU	DIPTI RANJAN BHOKTA	KUNDHEIGOLA /54 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/35373/2025	DILLIP KUMAR PANIGRAHI	BIKRAM RATH	TIGIRIA /223 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/35377/2025	RATNESH KUMAR PANDEY	SIDDHANT SARANGI	//	AOD20250000975C202500036
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
509	D-ABLAPL/35378/2025	SWETABAHAN SAHU	ANSHUMAN PANDA	DEOGAON /361 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/35379/2025	GOKUL BAGARTY	JANMEJAYA KATIKIA	TITILAGARH /390 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/35381/2025	STATE OF ODISHA BANIITA OJHA VS	PARTHA SARATHI DAS VS	// GHASIPURA /418 /2025 ()	AOD20250001191C202500001
512	D-ABLAPL/35387/2025	STATE OF ODISHA GANESH BISWAL VS	BIBHUTI RANJAN MOHANTY VS	// BASTA /361 /2025 ()	
513	D-ABLAPL/35389/2025	STATE OF ODISHA JABUDDIN KHAN VS	BIBHUTI RANJAN MOHANTY VS	// JALESWAR /334 /2025 ()	
514	D-ABLAPL/35391/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA @ BIJAY BEHERA VS	PRATIK DASH VS	// RAGHUNATHPALI /684 /2025 ()	
515	D-ABLAPL/35393/2025	STATE OF ODISHA RANJAN KUMAR SAHOO VS	JAJATI KISHORE MOHANTY VS	// DHENKANAL TOWN /820 /2025 ()	
516	D-ABLAPL/35395/2025	STATE OF ODISHA SACHITANANDA PANIGRAHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
517	D-ABLAPL/35396/2025	STATE OF ODISHA SHYAM SUNDAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
518	D-ABLAPL/35399/2025	STATE OF ODISHA DEBASISH PRADHAN VS	JUGALA KISHORE PANDA VS	// MARKAT NAGAR /192 /2025 ()	
519	D-ABLAPL/35402/2025	STATE OF ODISHA SUDHAKAR MAJHI VS	SATYA NARAYAN MISHRA 4 VS	// SORO /910 /2025 ()	AOR20220001615C202500216
520	D-ABLAPL/35406/2025	STATE OF ODISHA PRADEEP BAHADUR VS	SATYANARAYAN MISHRA VS	// MALKANGIRI /613 /2025 ()	AOR20220001303C202500066
521	D-ABLAPL/35408/2025	STATE OF ODISHA ABHISHEK PANDEY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /241 /2025 () //	

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**FILING REPORT AS ON :17/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/35411/2025	RAMAKRISHNA MAHARANA @ PINTU VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ITAMATI /387 /2025 () //	AOD20220003315C202500081
523	D-ABLAPL/35413/2025	BULU@ SUBHAM SOURAV NAIK VS STATE OF ODISHA	KEDARNATH SAHOO VS	CHHENDIPADA /563 /2025 () //	AOD20230000656C202500015
524	D-ABLAPL/35415/2025	SATYABHAMA MANGARAJ VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	EOW,BHUBANESWAR /12 /2021 () //	
525	D-ABLAPL/35416/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /341 /2025 () //	
526	D-ABLAPL/35419/2025	BARADA PRASANNA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /515 /2025 () //	
527	D-ABLAPL/35422/2025	RAHUL KUMAR SAHOO VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	JARAPADA /437 /2025 () //	AOD20230000656C202500016
528	D-ABLAPL/35425/2025	ABDUL WAZID KHAN @ RAJA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /482 /2025 () //	
529	D-ABLAPL/35428/2025	RINKU KHARSEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /324 /2025 () //	
530	D-ABLAPL/35431/2025	SARAT KUMAR SAHU @ SARAT CHANDRA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KISINDA /75 /2025 () //	
531	D-ABLAPL/35433/2025	MUKESH KUMAR NAG @ MUKESH NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
532	D-ABLAPL/35434/2025	GUNMAT BAG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	KANTABANJI /369 /2025 () //	
533	D-ABLAPL/35441/2025	ABHIMANYU DHINDA	KHUSBU PANIGRAHI	RASGOBINDPUR /231 /2023	AOR20220002787C202500162

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/35446/2025	DAVINDER SINGH @ BITTU SARDAR	BIDYADHAR PANDA	ORIENT /173 /2025	AOR20220001945C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/35453/2025	TAPAN NAYAK @ TAPAN KUMAR NAYAK	JANGYA PRAKASH PARIDA	BRAHMAGIRI /390 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/35455/2025	SUBAS DAS @ SIBU DASH	DEEPAK KUMAR PANDA	CDA-II /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/35457/2025	PINKU HIAL	AMIT KUMAR SAHU	RAYAGADA TOWN /179 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/35460/2025	AMAR NAIK	AMIT KUMAR SAHU	RAYAGADA TOWN /179 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/35463/2025	SAYED OSMI RAJA	ASIT KUMAR JENA	BHADRAK RURAL /424 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/35467/2025	BASANTI SETHY	DHANANJAYA MUND	SAMBALPUR VIGILANCE /23 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
541	D-ABLAPL/35470/2025	NANU@ MANOJ NAIK @ NAYAK	PRADEEP KUMAR PRADHAN	PIPLI /140 /2025	AOR20220002672C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/35473/2025	ABI BEHERA	JNYANANANDA PANDA	AMPANI /63 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/35474/2025	JITU DAS @ JITU RANJAN DAS	DEEPAK KU SAHOO	KENDRAPARA SADAR /535 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/35477/2025	SK. SANA	DEEPAK KU SAHOO	KENDRAPARA SADAR /540 /2025	
		VS	VS	()	

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### FILING REPORT AS ON :17/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/35482/2025	STATE OF ODISHA SUBALAYA BHUE @ ROUT VS	TUSARKANTI PRAHARAJ VS	// BOLANGIR TOWN /141 /2023 ()	
546	D-ABLAPL/35484/2025	STATE OF ODISHA BIPIN @ BIPIN BIHARI MALLA VS	PRANAY KUMAR MAHARAJ VS	// FATEGARH /319 /2025 ()	
547	D-ABLAPL/35485/2025	STATE OF ODISHA RAJENDRA KU. PATRA VS	RAJKISHORE SWAIN VS	// BIRMAHARAJPUR /191 /2025 ()	
548	D-ABLAPL/35487/2025	STATE OF ODISHA DUSMANTA PATRA VS	RAJKISHORE SWAIN VS	// BIRMAHARAJPUR /191 /2025 ()	
549	D-ABLAPL/35490/2025	STATE OF ODISHA BHUPESH KUMAR NAYAK VS	SURESH KUMAR PANDA VS	// LINGARAJ P.S. /266 /2025 ()	
550	D-ABLAPL/35493/2025	STATE OF ODISHA SUNIL KUMAR DALAI VS	SURESH KUMAR PANDA VS	// JAGATPUR /668 /2025 ()	
551	D-ABLAPL/35497/2025	STATE OF ODISHA KARUNAKAR DALAI VS	SURESH KUMAR PANDA VS	// JAGATPUR /665 /2025 ()	
552	D-ABLAPL/35498/2025	STATE OF ODISHA ASHISH GUPTA VS	SANJIT MISHRA VS	// PURI TOWN /623 /2025 ()	
553	D-ABLAPL/35499/2025	STATE OF ODISHA BISAMITRA DALAI VS	BIJAYA KUMAR RAGADA VS	// PUINTALA /299 /2023 ()	
554	D-ABLAPL/35500/2025	STATE OF ODISHA KARUNAKAR DALAI VS	SURESH KUMAR PANDA VS	// JAGATPUR /667 /2025 ()	
555	D-ABLAPL/35504/2025	STATE OF ODISHA ABHIRAM PANDA VS STATE OF ODISHA	SUJATA JENA VS	// TANGI /383 /2025 () //	

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## FILING REPORT AS ON :17/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/35516/2025	RANJAN MAHARANA @ MOHARANA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /220 /2023 () //	
557	D-ABLAPL/35518/2025	MAHAMMAD ADAM @ MD. ADAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAWAPARA /276 /2025 () //	
558	D-ABLAPL/35522/2025	BISWA RANJAN JENA @ PREMA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /158 /2025 () //	
559	D-ABLAPL/35524/2025	PANKAJ SHARMA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	BIDANASI /38 /2022 () //	
560	D-ABLAPL/35525/2025	RAJESH KUMAR KHUNTIA VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	CUTTACK SADAR /830 /2025 () //	
561	D-ABLAPL/35527/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /435 /2025 () //	
562	D-ABLAPL/35530/2025	T.BHASKAR RAO DORA @ T.BHASKAR DORA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	KOTINANDA /375 /2025 () //	
563	D-ABLAPL/35531/2025	ALOK MANGARAJ VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	EOW,BHUBANESWAR /12 /2021 () //	
564	D-ABLAPL/35534/2025	RAJA @ LAXMIKANTA PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /929 /2025 () //	
565	D-ABLAPL/35536/2025	HEMA ROUT @ HEMANTA KUMAR ROUT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JAJPUR SADAR /359 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :17/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/35332/2025 TRPCRL/102/2025	SATYADEEP MOHANTY MP	HEMANTA KUMAR MOHANTA	107/2025
2	D-LAA/47472/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	MANISH KUMAR TRIPATHY, SR. PANEL COUNSEL	245/2025
3	D-LAA/47472/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	MANISH KUMAR TRIPATHY, SR. PANEL COUNSEL	246/2025
4	D-CRLMP/35334/2025 CRLMP/ /	NIKHIL AGARWAL MP	KARUNAKAR RATH	247/2025
5	D-CRLMP/35365/2025 CRLMP/ /	PRAKASH KUMAR SAHOO @ PRAKASH SAHOO MP	SHONTA KUMAR BARAL	248/2025
6	D-CRLMP/35520/2025 CRLMP/ /	HARI KRUSHNA MOHANTY MP	SUJATA JENA	249/2025
7	D-JCRLA/5/2023 JCRLA/5/2023	GOVINDA CHANDRA DASH MP	S.K. ZAFARULLA	376/2025
8	D-JCRLA/5/2023 JCRLA/5/2023	GOVINDA CHANDRA DASH MP	S.K. ZAFARULLA	377/2025
9	D-TRP(C)/47319/2025 TRP(C)/ /	SANJAY KUMAR TRIPATHY MP	ATUL TRIPATHY	435/2025
10	D-TRP(C)/47350/2025 TRP(C)/ /	DEBAJANI BARIK MP	UMAKANTA BARIK	436/2025
11	D-TRP(C)/47463/2025 TRP(C)/ /	SAJIA SAREEN MP	MANOJ KUMAR NAYAK	437/2025
12	D-CONTC/32235/2025 CONTC/3866/2025	DEBA PRASAD MOHANTY MP	M/S DIGAMBARA MISHRA	446/2025
13	D-CONTC/27287/2025 CONTC/ /	PREMANANDA BEHERA MP	PAMI RATH	447/2025
14	D-RVWPET/47520/2025 RVWPET/ /	JAYADEBA ROUT MP	BHABANI SHANKAR RAYAGURU	451/2025
15	D-RVWPET/47533/2025 RVWPET/ /	DASHARATHI HEMBRAM MP	MANOJ KUMAR MOHANTY	452/2025
16	D-RVWPET/47533/2025 RVWPET/ /	DASHARATHI HEMBRAM MP	MANOJ KUMAR MOHANTY	453/2025
17	D-RPFAM/73/2013 RPFAM/73/2013	BIDYUTPRAVA PATRA MP	M/S.B.SAHOO	536/2025
18	D-RPFAM/47292/2025 RPFAM/ /	JANMEJAYA TRIPATHY MP	RAKESH RANJAN DASH	537/2025
19	D-RPFAM/45403/2025 RPFAM/358/2025	MALAYA KUMAR SAMAL MP	ASHOK KUMAR BEHERA	538/2025
20	D-RPFAM/45419/2025 RPFAM/ /	MALAYA KUMAR SAMAL MP	ASHOK KUMAR BEHERA	539/2025
21	D-RPFAM/47447/2025 RPFAM/ /	RAJENDRA PANDAB MP	AMIT PRASAD BOSE	540/2025
22	D-RPFAM/47447/2025 RPFAM/ /	RAJENDRA PANDAB MP	AMIT PRASAD BOSE	541/2025
23	D-CMAPL/39457/2024 CMAPL/298/2024	SUDHA MANJARI SINGH@BABY KAUR MP	SURYAKANTA DASH	565/2025
24	D-CMAPL/39457/2024 CMAPL/298/2024	SUDHA MANJARI SINGH@BABY KAUR MP	SURYAKANTA DASH	566/2025
25	D-CMAPL/39457/2024 CMAPL/298/2024	SUDHA MANJARI SINGH@BABY KAUR MP	SURYAKANTA DASH, SURYAKANTA DASH	567/2025
26	D-MATA/47287/2025	JANMEJAYA TRIPATHY	RAKESH RANJAN DASH	

	MATA/ /	MP		647/2025
27	D-MATA/34412/2024 MATA/302/2024	SANJIB @ SANJIB KUMAR BHUKTA MP	TUKUNA KUMAR MISHRA	648/2025
28	D-MATA/43784/2025 MATA/441/2025	SONALI MOHAPATRA MP	PRAKASH CHANDRA SETHI	649/2025
29	D-MATA/43949/2025 MATA/443/2025	CHITTARANJAN NAYAK MP	BISWA PRAKASH DHAL	650/2025
30	D-MATA/47378/2025 MATA/ /	MADHUMITA JAMES MP	PRATYUSHA NAIDU	651/2025
31	D-FAO/47373/2025 FAO/ /	ORIENTAL INSURANCE CO. LTD.,KHORDHA MP	SOMNATH ROY	993/2025
32	D-FAO/47376/2025 FAO/ /	SR. EXECUTIVE, LEGAL CLAIMS, SBI GENERAL INSURANCE CO. LTD.,KHORDHA MP		994/2025
33	D-FAO/20/2020 FAO/20/2020	PRONAB PHUKAN MP		995/2025
34	D-FAO/195/2020 FAO/195/2020	KANTI SAHU MP		996/2025
35	D-FAO/223/2021 FAO/223/2021	ARJUN JAIPURIA @ AJUNA MP		997/2025
36	D-FAO/225/2021 FAO/225/2021	SUSHILA HARO MP		998/2025
37	D-FAO/135/2020 FAO/135/2020	SANTOSH KU.SAHOO MP		999/2025
38	D-FAO/161/2022 FAO/161/2022	PANKAJ KUMAR ROUL MP		1000/2025
39	D-FAO/486/2018 FAO/486/2018	SNEHALATA PADHI MP		1001/2025
40	D-FAO/498/2018 FAO/498/2018	KALPANA MAL MP		1002/2025
41	D-FAO/553/2020 FAO/553/2020	NABANITA DAS MP		1003/2025
42	D-FAO/47526/2025 FAO/ /	MANAGER, CLAIMS(LEGAL), M/S. CHOLAKIRANA TRAVEL AND TOURS GENERAL INSURANCE CO. LTD.,KHORDHA MP		1004/2025
43	D-BLAPL/34488/2025 BLAPL/11894/2025	DEEPAK SETHI MP	SANTOSH SETHI	1098/2025
44	D-BLAPL/6107/2023 BLAPL/6107/2023	RAJEEV LOCHAN DAS MP		1099/2025
45	D-BLAPL/29054/2025 BLAPL/10011/2025	ADU MALLICK @ MUDULI MP	JUGALA KISHORE PANDA	1100/2025
46	D-BLAPL/25000/2025 BLAPL/8709/2025	AMARESH JENA @ BAIYAN MP		1101/2025
47	D-BLAPL/25399/2025 BLAPL/8900/2025	SANTOSH SETHI @ SIDHU MP		1102/2025
48	D-BLAPL/33961/2025 BLAPL/11672/2025	UMAKANTA MAHAKUR MP	SIDHARTHA DAS	1103/2025
49	D-BLAPL/32912/2025 BLAPL/11373/2025	ROHITOSH KUILA @ SONU MP		1104/2025
50	D-CRLREV/787/2013 CRLREV/787/2013	PURNA CH.SAMAL MP	Dipankar Acharya	1322/2025
51	D-CRLREV/35354/2025 CRLREV/913/2025	RANJIT KUMAR DAS@RANJEET KUMAR MP	DEBIDUTTA MOHAPATRA	1323/2025
52	D-CRLREV/35372/2025 CRLREV/ /	ARUN KUMAR SINGH MP	HRUDANANDA MOHAPATRA	1324/2025
53	D-CRLREV/35392/2025 CRLREV/ /	HRUSHIKESH NAYAK MP	SAUBHAGYA KETAN NAYAK	1325/2025
54	D-CRLREV/35017/2025 CRLREV/ /	TRILOKESH RANJAN PARIDA MP	SATYA NARAYAN BHARAMAR RAY	1326/2025
55	D-CRLREV/35432/2025 CRLREV/ /	MANJULATA NAYAK MP	SATYAJIT MOHAPATRA	1327/2025
56	D-CRLREV/35452/2025 CRLREV/ /	JEEBAN GUPTA MP	UMA CHARAN MISHRA	1328/2025
57	D-CRLREV/35452/2025 CRLREV/ /	JEEBAN GUPTA MP	UMA CHARAN MISHRA	1329/2025

58	D-CRLREV/290/2022 CRLREV/290/2022	URMILA PARIDA MP		1330/2025
59	D-CRLREV/35507/2025 CRLREV/ /	PRADEEP KUMAR RATH MP	MANOJ BIHARI DAS	1331/2025
60	D-CRLREV/33825/2025 CRLREV/ /	SUCHITRA SAHOO MP	DIPTIREKHA NANDA	1332/2025
61	D-CRLREV/35523/2025 CRLREV/ /	BIDYUT MOHAN MISHRA MP	UMA CHARAN MISHRA	1333/2025
62	D-CRLREV/35523/2025 CRLREV/ /	BIDYUT MOHAN MISHRA MP	UMA CHARAN MISHRA	1334/2025
63	D-CRLREV/35523/2025 CRLREV/ /	BIDYUT MOHAN MISHRA MP	UMA CHARAN MISHRA	1335/2025
64	D-CRLREV/35540/2025 CRLREV/ /	LALIT KUMAR MEHER MP	RAJESH KUMAR MAHAPATRA	1336/2025
65	D-RSA/4936/2025 RSA/79/2025	SATYABADI LENKA MP	SOUMYA MISHRA	1557/2025
66	D-RSA/43/2019 RSA/43/2019	ASUTHOSH JENA MP	M/S.SIDHARTHA MISHRA(1)	1558/2025
67	D-RSA/45381/2025 RSA/582/2025	AJAYA KUMAR ROUT MP	DEVI PRASAD DASH	1559/2025
68	D-RSA/47355/2025 RSA/ /	SUPRABHA PRADHAN MP	PRATYUSHA NAIDU	1560/2025
69	D-RSA/140/2017 RSA/140/2017	JANHI MUNDA MP	M/S.DEBENDRA KU.SAHOO	1561/2025
70	D-RSA/47440/2025 RSA/ /	SUSHIL BEHERA MP	UMA CHARAN MISHRA	1562/2025
71	D-RSA/24/2023 RSA/24/2023	HARINDRA PRAJAPATI MP	MD FAYAZ	1563/2025
72	D-RSA/47389/2025 RSA/ /	GAVARA ANNAPURNA MP	C. ANANDA RAO	1564/2025
73	D-RSA/47540/2025 RSA/ /	SRINIVAS BEHERA MP	MONOMOY BASU	1565/2025
74	D-RSA/47540/2025 RSA/ /	SRINIVAS BEHERA MP	MONOMOY BASU	1566/2025
75	D-CMP/47261/2025 CMP/ /	PARIKHITA SWAIN MP	SATYA RANJAN MOHAPATRA	1878/2025
76	D-CMP/46889/2025 CMP/1803/2025	ABHIMANYU SAHOO MP	ALOK KUMAR PANDA	1879/2025
77	D-CMP/47300/2025 CMP/ /	DINESH AGRAWAL MP	DEBENDRA KUMAR DHAR	1880/2025
78	D-CMP/47306/2025 CMP/1829/2025	RANJAN KUMAR SWAIN MP	SANTOSH KUMAR SAMANTARAY	1881/2025
79	D-CMP/47322/2025 CMP/ /	DINA MOHANTA @ DINABANDHU MOHANTA MP	MANOJ KUMAR MOHANTY (2)	1882/2025
80	D-CMP/47358/2025 CMP/ /	AJAYA KUMAR DAS MP	NIRANJAN LENKA	1883/2025
81	D-CMP/30154/2025 CMP/1150/2025	SHYAMA SUNDER BEHERA @ SAMA BEHERA MP	PRASANTA KUMAR SATAPATHY	1884/2025
82	D-CMP/46386/2025 CMP/1808/2025	SUDHANSHU SEKHAR THAKUR MP	ABINASH ROUTRAY	1885/2025
83	D-CMP/47410/2025 CMP/ /	BASANT KUMAR ROUT MP	MANAS KUMAR CHAND	1886/2025
84	D-CMP/47430/2025 CMP/ /	SURGRIBARA BARIK MP	MAHESWAR MOHANTY	1887/2025
85	D-CMP/47437/2025 CMP/ /	DIBAKAR MOHAKUD MP	MAHESWAR MOHANTY	1888/2025
86	D-CMP/47442/2025 CMP/ /	PRAMILA PATRA MP	MAHESWAR MOHANTY	1889/2025
87	D-CMP/47448/2025 CMP/ /	LAXMIDHAR SAHOO MP	ANAM CHARAN PANDA	1890/2025
88	D-CMP/47457/2025 CMP/ /	AUXILIUM CONVERT SCHOOL,KANDHAMBAR MP	KARUNAKAR GAYA	1891/2025
89	D-CMP/47461/2025	AUXILIUM CONVENT SCHOOL, KANDHAMBAR	KARUNAKAR GAYA	

90	CMP/ / D-CMP/47532/2025	MP BISHNUPRIYA PUROHIT	TUSAR KUMAR MISHRA	1892/2025
91	CMP/ / D-CMP/29027/2025	MP NATHMAL AGRAWAL	AJIT CHANDRA MOHAPATRA	1893/2025
92	CMP/1091/2025 D-ABLAPL/26739/2025	MP MUNISH KHAN @ MUNSHI KHAN		1894/2025
93	ABLAPL/10485/2025 D-ABLAPL/19303/2024	MP GYANARANJAN MAHARATHA		2059/2025
94	ABLAPL/8060/2024 D-ABLAPL/24140/2025	MP BIKASH RANA		2060/2025
95	ABLAPL/10898/2025 D-ABLAPL/12605/2025	MP LINGA DORA @ LINGA RAJ DORA		2061/2025
96	ABLAPL/4907/2025 D-ABLAPL/32306/2025	MP RAGHUNATH SAHOO @ RAGHUNATH SAHU		2062/2025
97	ABLAPL/12441/2025 D-ABLAPL/18252/2025	MP CHINU @ CHINMAYA DASH		2063/2025
98	ABLAPL/7349/2025 D-ABLAPL/33158/2025	MP BIBEK NANDA @ MAHANANDA		2064/2025
99	ABLAPL/12733/2025 D-ABLAPL/14966/2025	MP BASANTA KUMAR NAIK		2065/2025
100	ABLAPL/5950/2025 D-ABLAPL/32789/2025	MP SUDHIR CHANDRA PATTNAIK		2066/2025
101	ABLAPL/12559/2025 D-ABLAPL/32831/2025	MP AJIT KU. SENAPATI @ AJIT SENAPATI		2067/2025
102	ABLAPL/12582/2025 D-ABLAPL/19928/2025	MP MANOJ KUMAR MISHRA		2068/2025
103	ABLAPL/7928/2025 D-ABLAPL/28002/2024	MP SUBRAT DAS		2069/2025
104	ABLAPL/10458/2024 D-MACA/46148/2025	MP DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., KANPUR	PRANSHU KUMAR MAHALI	2070/2025
105	MACA/1228/2025 D-MACA/46182/2025	MP THE D.M. (T.P. HUB) ORIENTAL INSURANCE CO. LTD., KANPUR	PRASANTA KUMAR MAHALI	2648/2025
106	MACA/1226/2025 D-MACA/45621/2025	MP D.M., NATIONAL INSURANCE CO. LTD., CUTTACK	CHITTO DASHMOHAPATRA	2649/2025
107	MACA/1217/2025 D-MACA/47352/2025	MP D.M., NATIONAL INSURANCE CO. LTD., SUMMERHILL	ABHIR KUSHINHA	2650/2025
108	MACA/ / D-MACA/47338/2025	MP M/S. THE NEW INDIA ASSURANCE CO LTD	GOPAL CHANDRA SAMANTARAY	2651/2025
109	MACA/ / D-MACA/47338/2025	MP M/S. THE NEW INDIA ASSURANCE CO LTD	GOPAL CHANDRA SAMANTARAY	2652/2025
110	MACA/ / D-MACA/47340/2025	MP DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD., MANUPUR	ANANTA RAMA MOHANTY	2653/2025
111	MACA/ / D-MACA/47340/2025	MP DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD., MANUPUR	ANANTA RAMA MOHANTY	2654/2025
112	MACA/ / D-MACA/47403/2025	MP SUBASH CHANDRA PRADHAN	AMIYA KUMAR MOHANTY	2655/2025
113	MACA/ / D-MACA/47468/2025	MP TATA AIG GENERAL INSURANCE CO. LTD	SAMBALPUR	2656/2025
114	MACA/ / D-MACA/47468/2025	MP TATA AIG GENERAL INSURANCE CO. LTD	SAMBALPUR	2657/2025
115	MACA/ / D-MACA/47480/2025	MP D.M., NATIONAL INSURANCE CO. LTD., KHORDA	PRADUTTA	2658/2025
116	MACA/ / D-MACA/47480/2025	MP D.M., NATIONAL INSURANCE CO. LTD., KHORDA	PRADUTTA	2659/2025
117	MACA/ / D-MACA/47480/2025	MP D.M., NATIONAL INSURANCE CO. LTD., KHORDA	PRADUTTA	2660/2025
118	MACA/ / D-MACA/47480/2025	MP D.M., NATIONAL INSURANCE CO. LTD., KHORDA	PRADUTTA	2661/2025
119	MACA/ / D-MACA/47493/2025	MP D.M., NEW INDIA ASSURANCE CO. LTD., GANAPATI	PRADUTTA	2662/2025
120	MACA/ / D-MACA/47493/2025	MP D.M., NEW INDIA ASSURANCE CO. LTD., GANAPATI	PRADUTTA	2663/2025
	MACA/ /	MP		2664/2025

121	D-MACA/47501/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., <del>KHURDA</del> MP		2665/2025
122	D-MACA/47501/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., <del>KHURDA</del> MP		2666/2025
123	D-MACA/47509/2025 MACA/ /	MANAGER(T.B.HUB), M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK MP		2667/2025
124	D-MACA/47509/2025 MACA/ /	MANAGER(T.B.HUB), M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK MP		2668/2025
125	D-MACA/1225/2023 MACA/1225/2023	THE D.M., (D.O. II), M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD MP		2669/2025
126	D-MACA/41086/2025 MACA/ /	M/S. NATIONAL INSURANCE COMPANY LTD, <del>ADAMTILAKIAN</del> MP		2670/2025
127	D-CRLA/35310/2025 CRLA/ /	KISHORE CHANDRA KHARSEL MP	SAROJ KUMAR PADHY	3138/2025
128	D-CRLA/35310/2025 CRLA/ /	KISHORE CHANDRA KHARSEL MP	SAROJ KUMAR PADHY	3139/2025
129	D-CRLA/35298/2025 CRLA/ /	SATRUGHANA NAIK MP	DUSMANTA KUMAR JENA	3140/2025
130	D-CRLA/35298/2025 CRLA/ /	SATRUGHANA NAIK MP	DUSMANTA KUMAR JENA	3141/2025
131	D-CRLA/35305/2025 CRLA/ /	THE CICL MP	DUSMANTA KUMAR JENA	3142/2025
132	D-CRLA/27788/2024 CRLA/915/2024	MAYADHAR PODH MP	JAGABANDHU SAHU	3143/2025
133	D-CRLA/33696/2025 CRLA/ /	DINABANDHU BISOI @ JADA MP	ASHOK KUMAR BEHERA	3144/2025
134	D-CRLA/490/2023 CRLA/490/2023	RAMESH SWAIN MP	S.MOHAN PRASAD PATRO, MRS. BIJAYALAXMI TRIPATHY, MISS. N.	3145/2025
135	D-CRLA/490/2023 CRLA/490/2023	RAMESH SWAIN MP	S.MOHAN PRASAD PATRO, MRS. BIJAYALAXMI TRIPATHY, MISS. N.	3146/2025
136	D-CRLA/490/2023 CRLA/490/2023	RAMESH SWAIN MP		3147/2025
137	D-CRLA/490/2023 CRLA/490/2023	RAMESH SWAIN MP		3148/2025
138	D-CRLA/26183/2025 CRLA/1040/2025	KABU@ASHOK DAS MP		3149/2025
139	D-CRLA/35382/2025 CRLA/ /	DULLAB BAG MP	KODANDA KUMAR BHUYAN	3150/2025
140	D-CRLA/35382/2025 CRLA/ /	DULLAB BAG MP	KODANDA KUMAR BHUYAN	3151/2025
141	D-CRLA/35386/2025 CRLA/ /	ARAT CHATI@ARATA CHHATI MP	UMAKANTA BARIK	3152/2025
142	D-CRLA/35386/2025 CRLA/ /	ARAT CHATI@ARATA CHHATI MP	UMAKANTA BARIK	3153/2025
143	D-CRLA/35390/2025 CRLA/ /	BIREN BEHERA MP	DIPTI DHALL	3154/2025
144	D-CRLA/33791/2024 CRLA/1135/2024	BABU@SK.SAKARUDDIN MP	ARJUNA CHARANA BEHERA	3155/2025
145	D-CRLA/35390/2025 CRLA/ /	BIREN BEHERA MP	DIPTI DHALL	3156/2025
146	D-CRLA/35390/2025 CRLA/ /	BIREN BEHERA MP	DIPTI DHALL	3157/2025
147	D-CRLA/34838/2025 CRLA/ /	MANORANJAN PANDA @ NARENDRA @ <del>NARENDRA</del> MP	<del>NARENDRA</del> RAMESH CHANDRA SWAIN	3158/2025
148	D-CRLA/35421/2025 CRLA/ /	GAJENDRA DIGAL MP	JUGALA KISHORE PANDA	3159/2025
149	D-CRLA/35421/2025 CRLA/ /	GAJENDRA DIGAL MP	JUGALA KISHORE PANDA	3160/2025
150	D-CRLA/177/2022 CRLA/177/2022	SUDHANSU ROUT@BASU MP	PRASANTA KUMAR SAHOO	3161/2025
151	D-CRLA/35483/2025 CRLA/ /	BALARAM SA MP	BHARAT BHUSAN ROURAY	3162/2025
152	D-CRLA/35483/2025	BALARAM SA	BHARAT BHUSAN ROURAY	

	CRLA/ /	MP		3163/2025
153	D-CRLA/35483/2025	BALARAM SA	BHARAT BHUSAN ROUTRAY	
	CRLA/ /	MP		3164/2025
154	D-CRLA/262/2023	MANOJ@JADA JANI	DIPTI RANJAN BHOKTA, J. SAHOO, S.R. ACHARYA	
	CRLA/262/2023	MP		3165/2025
155	D-CRLMC/32574/2025	BIREN KUMAR PATI		
	CRLMC/4558/2025	MP		3397/2025
156	D-CRLMC/35313/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	
	CRLMC/ /	MP		3398/2025
157	D-CRLMC/35315/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	
	CRLMC/ /	MP		3399/2025
158	D-CRLMC/35314/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	
	CRLMC/ /	MP		3400/2025
159	D-CRLMC/35316/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	
	CRLMC/ /	MP		3401/2025
160	D-CRLMC/35317/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	
	CRLMC/ /	MP		3402/2025
161	D-CRLMC/35318/2025	SUCHITRA KUMAR PATEL	SURESH KUMAR JENA	
	CRLMC/ /	MP		3403/2025
162	D-CRLMC/35348/2025	MANJULATA BEHERA	BASUDEV PUJARI	
	CRLMC/ /	MP		3404/2025
163	D-CRLMC/35359/2025	PRASANTA PANI @ BABUL	ASWINI KUMAR MISHRA 3	
	CRLMC/ /	MP		3405/2025
164	D-CRLMC/35368/2025	PRASANNA KUMAR NAYAK@BILLU	DEVASHIS PANDA	
	CRLMC/4807/2025	MP		3406/2025
165	D-CRLMC/35376/2025	DIPAK KUMAR ROUTRAY @ BANTI	SAROJ KUMAR ROUTRAY	
	CRLMC/ /	MP		3407/2025
166	D-CRLMC/4267/2023	SUKANTA KUMAR MOHANTY		
	CRLMC/4267/2023	MP		3408/2025
167	D-CRLMC/32479/2025	RAJU MAHANANDA		
	CRLMC/4603/2025	MP		3409/2025
168	D-CRLMC/35397/2025	SATYAJIT SAMAL	RAMDAS ACHARY	
	CRLMC/ /	MP		3410/2025
169	D-CRLMC/35410/2025	SATYAKANTA PATRA @ HAPPY	GHANASHYAM DASH	
	CRLMC/ /	MP		3411/2025
170	D-CRLMC/35414/2025	SUJATA SWAIN	SOUBHAGYA SWAIN	
	CRLMC/ /	MP		3412/2025
171	D-CRLMC/3610/2022	GUNDICHA PARIDA@GUNDIA PARIDA@GUNDIA	GANESH CHANDRA PRASAD RATH	
	CRLMC/3610/2022	MP		3413/2025
172	D-CRLMC/33641/2025	KAILASH KUMAR MUKHI		
	CRLMC/4593/2025	MP		3414/2025
173	D-CRLMC/35429/2025	ARUN KARNA	SK. ZAFARULLA	
	CRLMC/ /	MP		3415/2025
174	D-CRLMC/35435/2025	PURNA CHANDRA KUMBHAR	SRITAM KUMAR NAYAK	
	CRLMC/ /	MP		3416/2025
175	D-CRLMC/35475/2025	NIHAR RANJAN MOHANTY	DHANANJAYA MUND	
	CRLMC/ /	MP		3417/2025
176	D-CRLMC/35481/2025	NEELAM KUMAR SWAIN	SOUBHAGYA SWAIN	
	CRLMC/ /	MP		3418/2025
177	D-CRLMC/35491/2025	ASHOK KUMAR JENA	DHARMENDRA SETHY	
	CRLMC/ /	MP		3419/2025
178	D-CRLMC/35501/2025	ADITYA KUMAR MOHAPATRA	LAXMIKANTA TRIPATHY	
	CRLMC/ /	MP		3420/2025
179	D-CRLMC/35511/2025	MAHADEV KARMI	SK. ZAFARULLA	
	CRLMC/ /	MP		3421/2025
180	D-CRLMC/35488/2025	TULU DAS @ SULU DAS	MANORANJAN DAS	
	CRLMC/ /	MP		3422/2025
181	D-CRLMC/35512/2025	SK.ABDUL JAMIR	BHABANI SHANKAR RAYAGURU	
	CRLMC/ /	MP		3423/2025
182	D-WA/43668/2025	RAMALATA NAYAK	BASUDEV PUJARI	
	WA/1673/2025	MP		4462/2025
183	D-WA/47324/2025	BDA(SECRETARY), BBSR	GYANA RANJAN MAHAPATRA	
	WA/ /	MP		4463/2025

184	D-WA/47324/2025 WA/ /	BDA(SECRETARY), BBSR MP	GYANA RANJAN MAHAPATRA	4464/2025
185	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4465/2025
186	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4466/2025
187	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4467/2025
188	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4468/2025
189	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4469/2025
190	D-WA/42081/2025 WA/ /	SASHI TIRKEY MP	UMARANI PANDA	4470/2025
191	D-WA/47390/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	4471/2025
192	D-WA/47390/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	4472/2025
193	D-WP(C)/45330/2025 WP(C)/31556/2025	MANASWINI HOTA MP	AGASTI KANUNGO	20540/2025
194	D-WP(C)/47268/2025 WP(C)/32814/2025	M/S BIDYADHAR SAHU, ANGUL MP	RAMESH CHANDRA JENA	20541/2025
195	D-WP(C)/47272/2025 WP(C)/32761/2025	S.K.RAHIM MP	SAMIR KUMAR MISHRA	20542/2025
196	D-WP(C)/47275/2025 WP(C)/ /	BHABANI SHANKAR BEHERA MP	BINI MISHRA	20543/2025
197	D-WP(C)/47277/2025 WP(C)/ /	NIRAJ PODDAR MP	BIRAJA PRASANNA DAS	20544/2025
198	D-WP(C)/12545/2014 WP(C)/12545/2014	LABARA BHOI MP		20545/2025
199	D-WP(C)/16950/2020 WP(C)/16950/2020	SANJUKTA SAHOO MP	NIRMAL RANJAN ROUTH	20546/2025
200	D-WP(C)/47260/2025 WP(C)/ /	DEEPUN KUMAR JENA MP	SRINIVAS MOHANTY	20547/2025
201	D-WP(C)/47266/2025 WP(C)/32833/2025	FAKIR OJHA MP	SRINIVAS MOHANTY	20548/2025
202	D-WP(C)/19219/2021 WP(C)/19219/2021	MUCK CLEANING WORKERS DEVELOPMENT SOCIETY MP	PRASANTA KUMAR JENA	20549/2025
203	D-WP(C)/47288/2025 WP(C)/ /	BHUNESHWAR SINGH MP	ARUN KUMAR PATRA	20550/2025
204	D-WP(C)/47289/2025 WP(C)/ /	SUMAN KUMARI MP	ARUN KUMAR PATRA	20551/2025
205	D-WP(C)/47291/2025 WP(C)/ /	TRL KROSAKI REFRACTORIES LIMITED, JHARSUGUDA MP	PRASANNA SARANGI	20552/2025
206	D-WP(C)/47290/2025 WP(C)/ /	ALOK BISWAL MP	DEBAKANTA MOHANTY	20553/2025
207	D-WP(C)/41392/2025 WP(C)/28693/2025	DR. SARAT KUMAR ROUT MP	SAMEER KUMAR DAS	20554/2025
208	D-WP(C)/31362/2025 WP(C)/22422/2025	DURLAVA CHARAN MOHANTY MP	SHIBASHISH MISRA	20555/2025
209	D-WP(C)/43012/2024 WP(C)/27908/2024	MAYANK KUMARI DEO MP	LINGARAJ SARANGI	20556/2025
210	D-WP(C)/47296/2025 WP(C)/ /	MANINATH SAHU MP	BIJAYA KUMAR BEHERA 1	20557/2025
211	D-WP(C)/32549/2025 WP(C)/22652/2025	F.C.I.WORKERS UNION TRADE, CUTTACKM/S.DURGA PRASAD NANDA (SR.ADV.), SARITA MOHARANA MP		20558/2025
212	D-WP(C)/47298/2025 WP(C)/32762/2025	PRASANTA MANDAL MP	PRAFULLA KUMAR MOHAPATRA	20559/2025
213	D-WP(C)/47297/2025 WP(C)/32805/2025	VIKASH YADAV @ VIKAS YADAV MP	BIRAJA PRASANNA DAS	20560/2025
214	D-WP(C)/47304/2025 WP(C)/ /	ANJALI KANHAR MP	AKSHAYA KUMAR SAHOO	20561/2025
215	D-WP(C)/47303/2025	MOHAN MURARI MISHRA	AMIT PRASAD BOSE	

	WP(C)/32781/2025	MP		20562/2025
216	D-WP(C)/7908/2025 WP(C)/6011/2025	DR.PRASANTA KUMAR MOHANTY MP	JANMEJAYA KATIKIA	20563/2025
217	D-WP(C)/47313/2025 WP(C)/ /	SATYANARAYAN BHOI MP	SHASHI BHUSAN JENA	20564/2025
218	D-WP(C)/47312/2025 WP(C)/ /	BISWANATH NAIK MP	BHOJARAJ SETH	20565/2025
219	D-WP(C)/42933/2025 WP(C)/29898/2025	PRAJNYA PARAMITA NAYAK MP	HRUDANANDA MOHAPATRA	20566/2025
220	D-WP(C)/47315/2025 WP(C)/ /	MOHINI MOHANTA MP	SHASHI BHUSAN JENA	20567/2025
221	D-WP(C)/42933/2025 WP(C)/29898/2025	PRAJNYA PARAMITA NAYAK MP	HRUDANANDA MOHAPATRA	20568/2025
222	D-WP(C)/47326/2025 WP(C)/ /	SANJAY KUMAR NANDA MP	BIKRAMADITYA BHARAT NANDAN DWIBEDI	20569/2025
223	D-WP(C)/47325/2025 WP(C)/ /	PABITRA KUMAR GOUDA MP	NARESH CHANRA JENA	20570/2025
224	D-WP(C)/47327/2025 WP(C)/ /	LAXMAN RANA MP	BIBHUDATTA PANDA	20571/2025
225	D-WP(C)/47328/2025 WP(C)/ /	SAMARJIT SAHU MP	NARESH CHANDRA JENA	20572/2025
226	D-WP(C)/47329/2025 WP(C)/ /	SADANANDA SENAPATI MP	BIBHUDATTA PANDA	20573/2025
227	D-WP(C)/47323/2025 WP(C)/32815/2025	SNIGDHA PARIDA MP	SUKANTA KUMAR DALAI	20574/2025
228	D-WP(C)/26117/2025 WP(C)/18072/2025	DEBI PRASAD NAIK MP		20575/2025
229	D-WP(C)/47331/2025 WP(C)/ /	AMUL KUMAR MP	BIBHUDATTA PANDA	20576/2025
230	D-WP(C)/28347/2022 WP(C)/28347/2022	LAPAN KUMAR PRADHAN MP	NIRANJAN LENKA	20577/2025
231	D-WP(C)/47337/2025 WP(C)/ /	SANTANU KUMAR GHOSH MP	SAMEER KUMAR DAS	20578/2025
232	D-WP(C)/47335/2025 WP(C)/ /	BISWA RANJAN DHAL MP	ATUL TRIPATHY	20579/2025
233	D-WP(C)/13910/2021 WP(C)/13910/2021	DEBASISH MOHANTA MP	ANANTA NARAYAN PATTANAYAK	20580/2025
234	D-WP(C)/15368/2025 WP(C)/11404/2025	EXECUTIVE OFFICER SATYABADI GOPINATH MP	HEMANT KUMAR BENDRAK	20581/2025
235	D-WP(C)/40267/2025 WP(C)/27621/2025	SATYABHAMA DEVI WELFARE TRUST MP	ABHISHEK DASH	20582/2025
236	D-WP(C)/47348/2025 WP(C)/ /	A.VIMALA MP	PRASANTA KUMAR MISHRA	20582/2025
237	D-WP(C)/21219/2013 WP(C)/21219/2013	MD.MOINUDDIN MP	M/S T.K. MISHRA , P.BASTIA,MR.S.MOHANTY,M/S.R.C.RATH,S.K.PAN	20583/2025
238	D-WP(C)/44843/2025 WP(C)/31513/2025	KHIROD SAHOO MP	GOPAL CHARAN MOHANTY	20584/2025
239	D-WP(C)/47353/2025 WP(C)/ /	ASUTOSHA DHAL MP	SAMEER KUMAR DAS	20585/2025
240	D-WP(C)/47354/2025 WP(C)/ /	GOTTAPU APPALA NAIDU MP	SWAPNA KUMAR OJHA	20586/2025
241	D-WP(C)/33969/2025 WP(C)/23844/2025	SIMANCHALA MISHRA MP	ARUN KUMAR ROUT	20587/2025
242	D-WP(C)/42520/2025 WP(C)/29735/2025	SUBHRANSHU SEKHAR PADHI MP	SAIBRATA RATH	20588/2025
243	D-WP(C)/47366/2025 WP(C)/ /	MADHAB DIGAL MP	KARTIK CHANDRA TRIPATHY	20589/2025
244	D-WP(C)/47368/2025 WP(C)/32830/2025	DAYASAGAR CHANDAN MP	JANMEJAYA KATIKIA	20590/2025
245	D-WP(C)/47370/2025 WP(C)/ /	SUSHIL KUMAR NAYAK MP	JANMEJAYA KATIKIA	20591/2025
246	D-WP(C)/16754/2025 WP(C)/12172/2025	MIHIR KUMAR BISWAL MP	TRILOCHAN BARIK	20592/2025

247	D-WP(C)/45107/2025 WP(C)/32601/2025	NATIONAL ALUMINIUM COMPANY LIMITED MP	DEEPAK KUMAR SANKAR BICKERAMPAL, ANGUL	20593/2025
248	D-WP(C)/47372/2025 WP(C)/ /	PRAVAS KUMAR MISHRA MP	GANESH PRASAD SAMAL	20594/2025
249	D-WP(C)/42095/2025 WP(C)/30808/2025	MANAS RANJAN PATNAIK MP		20595/2025
250	D-WP(C)/47379/2025 WP(C)/ /	M/S. CHAVA VENUGOPAL, BBSR MP	ANSHUMAN MISHRA	20596/2025
251	D-WP(C)/47380/2025 WP(C)/ /	K.MOHAN RAO MP	SATYABRATA SENAPATI	20597/2025
252	D-WP(C)/19360/2015 WP(C)/19360/2015	DR.DILLIP NAIK MP		20598/2025
253	D-WP(C)/47385/2025 WP(C)/ /	DEBASISH MAHAPATRA MP	PRABIN DAS	20599/2025
254	D-WP(C)/47386/2025 WP(C)/32821/2025	M/S NEHAN METALSHA PRIVATE LIMITED MP	SIDDHARTH SHANKAR PADHY	20600/2025
255	D-WP(C)/20389/2025 WP(C)/14061/2025	SUBASH CHANDRA SAHOO MP	SAIBRATA RATH	20601/2025
256	D-WP(C)/32768/2024 WP(C)/19231/2024	SUBAS CH. BEHERA MP	AVIJIT PATNAIK, AVIJIT PATNAIK	20602/2025
257	D-WP(C)/47393/2025 WP(C)/ /	GOPINATH DEB BIJE, PURI MP	DEEPALI MAHAPATRA	20603/2025
258	D-WP(C)/47395/2025 WP(C)/ /	RAJESWAR MAHARANA MP	SUSANTA SEKHAR PARIDA	20604/2025
259	D-WP(C)/31655/2023 WP(C)/31655/2023	PRAKASH CHANDRA MISHRA MP	SHASHI BHUSAN JENA	20605/2025
260	D-WP(C)/32484/2023 WP(C)/32484/2023	B. DASARATHI REDDY MP	SHASHI BHUSAN JENA	20606/2025
261	D-WP(C)/32463/2023 WP(C)/32463/2023	SISIR KUMAR MOHAPATRA MP	SHASHI BHUSAN JENA	20607/2025
262	D-WP(C)/47409/2025 WP(C)/ /	CHINMAY KUMAR GIRI MP	SUSANTA SEKHAR PARIDA	20608/2025
263	D-WP(C)/47408/2025 WP(C)/ /	SHARMISTHA NAYAK MP	SUSANTA SEKHAR PARIDA	20609/2025
264	D-WP(C)/19058/2022 WP(C)/19058/2022	PRATAP CHANDRA DAS MP	SHASHI BHUSAN JENA	20610/2025
265	D-WP(C)/31662/2023 WP(C)/31662/2023	RADHAMOHAN DAS MP	SHASHI BHUSAN JENA	20611/2025
266	D-WP(C)/38390/2023 WP(C)/38390/2023	PRADEEPTA KUMAR SUAR MP	SHASHI BHUSAN JENA	20612/2025
267	D-WP(C)/32477/2023 WP(C)/32477/2023	RASHMI RANJAN PATNAIK MP	SHASHI BHUSAN JENA	20613/2025
268	D-WP(C)/31658/2023 WP(C)/31658/2023	TEK BAHADUR THAPPA MP	SHASHI BHUSAN JENA	20614/2025
269	D-WP(C)/47415/2025 WP(C)/ /	ABHISEK RAM MP	SUSANTA SEKHAR PARIDA	20615/2025
270	D-WP(C)/47417/2025 WP(C)/ /	KEDAR NATH RANA MP	AKSHAYA KUMAR JENA	20616/2025
271	D-WP(C)/47398/2025 WP(C)/ /	M/S SWASTIK STEVEDORES PVT LTD MP	BANSHIDHAR BAUG	20617/2025
272	D-WP(C)/32468/2023 WP(C)/32468/2023	PRASANTA KUMAR BARIK MP	SHASHI BHUSAN JENA	20618/2025
273	D-WP(C)/47418/2025 WP(C)/ /	RANJAN KUMAR MOHANTA MP	SUSANTA SEKHAR PARIDA	20619/2025
274	D-WP(C)/32482/2023 WP(C)/32482/2023	MAGUNI SAHOO MP	SHASHI BHUSAN JENA	20620/2025
275	D-WP(C)/47421/2025 WP(C)/ /	SANTANU KUMAR NAYAK MP	SUSANTA SEKHAR PARIDA	20621/2025
276	D-WP(C)/40163/2025 WP(C)/27901/2025	SUNITA JENA MP	FALGUNI RAJGURU MOHAPATRA	20622/2025
277	D-WP(C)/47422/2025 WP(C)/ /	PANKAJ KUMAR MAHANA MP	SUSANTA SEKHAR PARIDA	20623/2025
278	D-WP(C)/47424/2025	SWAGAT PREETAM MOHAPATRA	SUSANTA SEKHAR PARIDA	

	WP(C)/ /	MP		20624/2025
279	D-WP(C)/47427/2025	ANIL KUMAR DAS	SUSANTA SEKHAR PARIDA	
	WP(C)/ /	MP		20625/2025
280	D-WP(C)/47428/2025	ALOKA JYOTI DASH	SUSANTA SEKHAR PARIDA	
	WP(C)/ /	MP		20626/2025
281	D-WP(C)/47401/2025	Dr. ANITA JENA	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		20627/2025
282	D-WP(C)/47431/2025	ALISHA BISWAL	SUSANTA SEKHAR PARIDA	
	WP(C)/ /	MP		20628/2025
283	D-WP(C)/47433/2025	SMRUTILEKHA DAS	SUSANTA SEKHAR PARIDA	
	WP(C)/ /	MP		20629/2025
284	D-WP(C)/47434/2025	DR.SUDESHNA MISHRA	SUSANTA SEKHAR PARIDA	
	WP(C)/ /	MP		20630/2025
285	D-WP(C)/38987/2025	AMRUTA BEWA	DHANANJAYA MUND	
	WP(C)/27016/2025	MP		20631/2025
286	D-WP(C)/47404/2025	Dr. PRIYADARSINI MOHAPATRA	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		20632/2025
287	D-WP(C)/47438/2025	KHIRODHI TANAYA SAHOO	SUSANTA SEKHAR PARIDA	
	WP(C)/ /	MP		20633/2025
288	D-WP(C)/47441/2025	SOMMA MAHAJABIN	SUSANTA SEKHAR PARIDA	
	WP(C)/ /	MP		20634/2025
289	D-WP(C)/34516/2023	SANTOSH KUMAR PATEL	LAXMIKANTA MOHANTY	
	WP(C)/34516/2023	MP		20635/2025
290	D-WP(C)/47444/2025	KESHABA CHANDRA SETHI	ARUNA NAYAK	
	WP(C)/ /	MP		20636/2025
291	D-WP(C)/47446/2025	CHANDRAKANTA DAS	DILLIP KUMAR RAY	
	WP(C)/ /	MP		20637/2025
292	D-WP(C)/47451/2025	SAROJ COMMODITIES (P) LTD., KHURDA	AMITABH MISHRA	
	WP(C)/ /	MP		20638/2025
293	D-WP(C)/47451/2025	SAROJ COMMODITIES (P) LTD., KHURDA	AMITABH MISHRA	
	WP(C)/ /	MP		20639/2025
294	D-WP(C)/47458/2025	ESSKAY CONCAST AND MINERALS PVT. <del>LAXMIKANTA MOHANTY</del>		
	WP(C)/ /	MP		20640/2025
295	D-WP(C)/47458/2025	ESSKAY CONCAST AND MINERALS PVT. <del>LAXMIKANTA MOHANTY</del>		
	WP(C)/ /	MP		20641/2025
296	D-WP(C)/47466/2025	JAGABANDHU DAS	FALGUNI RAJGURU MOHAPATRA	
	WP(C)/ /	MP		20642/2025
297	D-WP(C)/47467/2025	FAKHIR CHARAN PRATIHARI	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		20643/2025
298	D-WP(C)/5722/2019	GOLAKH SETHI @ GOLEKHA SETHI	M/S H.N TRIPATHY	
	WP(C)/5722/2019	MP		20644/2025
299	D-WP(C)/31051/2022	NAMASWINI MOHAPATRA	M/S	
	WP(C)/31051/2022	MP		20645/2025
300	D-WP(C)/36355/2022	NIRANJAN PRADHAN	LAXMI KANTA MOHANTY	
	WP(C)/36355/2022	MP		20646/2025
301	D-WP(C)/47474/2025	SARAT CHANDRA SWAIN	GOPINATH MISHRA	
	WP(C)/ /	MP		20647/2025
302	D-WP(C)/21429/2010	ARYAN I.andP.PVT.LTD.	M/S.SIDHESWAR MOHANTY	
	WP(C)/21429/2010	MP		20648/2025
303	D-WP(C)/47453/2025	M/S JYOSTNA UDYOG	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		20649/2025
304	D-WP(C)/29436/2025	SIBANAVA SETHY	SASHIBHUSAN DAS	
	WP(C)/23776/2025	MP		20650/2025
305	D-WP(C)/47478/2025	RAMA ARAKA	SIMSON JENA	
	WP(C)/ /	MP		20651/2025
306	D-WP(C)/47477/2025	SARAT CHANDRA SWAIN	GOPINATH MISHRA	
	WP(C)/ /	MP		20652/2025
307	D-WP(C)/42282/2025	JANAKIMANI BEHERA	SANTOSH KUMAR NANDA	
	WP(C)/29780/2025	MP		20653/2025
308	D-WP(C)/47483/2025	SARAT CHANDRA SWAIN	GOPINATH MISHRA	
	WP(C)/ /	MP		20654/2025
309	D-WP(C)/47486/2025	HIMANSU SARANGI	AMITABH MISHRA	
	WP(C)/ /	MP		20655/2025

310	D-WP(C)/35818/2023 WP(C)/35818/2023	SANTOSH KUMAR BEHERA MP		20656/2025
311	D-WP(C)/47491/2025 WP(C)/ /	SARAT CHANDRA SWAIN MP	GOPINATH MISHRA	20657/2025
312	D-WP(C)/47494/2025 WP(C)/ /	PRATYUS SAHOO MP	BISWABIHARI MOHANTY	20658/2025
313	D-WP(C)/16347/2024 WP(C)/12303/2024	JANMEJAYA MOHANTY MP	JAGAJIBAN PRADHAN	20659/2025
314	D-WP(C)/16611/2024 WP(C)/12304/2024	JANMEJAYA MOHANTY MP	JAGAJIBAN PRADHAN, (SAMIR KUMAR MISHRA (SR. ADV.))	20660/2025
315	D-WP(C)/47497/2025 WP(C)/ /	RAJESH KUMAR BALABANTARAY MP	BISWABIHARI MOHANTY	20661/2025
316	D-WP(C)/42191/2025 WP(C)/29384/2025	RAMESH CHANDRA SAHOO MP	PRASANTA KUMAR NANDA	20662/2025
317	D-WP(C)/47503/2025 WP(C)/ /	SUBASIS ROUT MP	BISWABIHARI MOHANTY	20663/2025
318	D-WP(C)/47508/2025 WP(C)/ /	SRCC POLYFAB PRIVATE LTD, RAYAGADA MP	RAMACHANDRA PANIGRAHY	20664/2025
319	D-WP(C)/13202/2024 WP(C)/8516/2024	AGADI TUKUNA PATRA MP	DILLIP KUMAR MOHAPATRA, KUNAL KU SWAIN, P MOHANTY, K SWAIN	20665/2025
320	D-WP(C)/47514/2025 WP(C)/ /	SUSANTA KUMAR SWAIN MP	PRAKASH RANJAN BARIK	20666/2025
321	D-WP(C)/47516/2025 WP(C)/ /	M/S MAA BIRAJA COLD STORAGE, BBSR MP	LALATENDU SAMANTARAY	20667/2025
322	D-WP(C)/47517/2025 WP(C)/ /	BALAKRUSHNA FILLING STATION, JAGATSI MP	SRINIVAS CHANDRA MOHANTY	20668/2025
323	D-WP(C)/47518/2025 WP(C)/ /	PADMABATI KANHAR MP	AKSHAYA KUMAR SAHOO	20669/2025
324	D-WP(C)/20974/2024 WP(C)/11894/2024	BRAJA KISHORE MOHANTY MP		20670/2025
325	D-WP(C)/47519/2025 WP(C)/ /	TANULATA NAYAK MP	BISWAJIT PASAYAT	20671/2025
326	D-WP(C)/14564/2025 WP(C)/11208/2025	GIRIJA SANKAR NANDA MP	PAMI RATH	20672/2025
327	D-WP(C)/47528/2025 WP(C)/ /	SANJIB CHAMPATI MP	PAMI RATH	20673/2025
328	D-WP(C)/41570/2025 WP(C)/28859/2025	SRI JAGANNATH COLLEGE OF PHARMACY, BOLANGIR MP		20674/2025
329	D-WP(C)/47490/2025 WP(C)/ /	SUJIT KUMAR PANDA MP	SUKANTA KUMAR DALAI	20675/2025
330	D-WP(C)/47536/2025 WP(C)/ /	MUKESH KUMAR PRADHAN MP	PAMI RATH	20676/2025
331	D-WP(C)/31776/2025 WP(C)/23956/2025	ASHOK KUMAR DASH MP	SAUBHAGYA KUMAR SAMAL	20677/2025
332	D-WP(C)/47546/2025 WP(C)/ /	PRAFULLA KUMAR DEBATA MP	ABHILASH MISHRA	20678/2025
333	D-WP(C)/47496/2025 WP(C)/ /	R. DILIP KUMAR MP	SUKANTA KUMAR DALAI	20679/2025
334	D-WP(C)/47549/2025 WP(C)/ /	KHAGESWAR ROUT MP	TRILOCHAN PANIGRAHI	20680/2025
335	D-WP(C)/47552/2025 WP(C)/ /	SUSAMA RAUTARAY MP	PRASANTA KUMAR NANDA	20681/2025
336	D-WP(C)/47553/2025 WP(C)/ /	TEJARAJ RANA MP	SATYAJIT MOHAPATRA (2)	20682/2025
337	D-WP(C)/47554/2025 WP(C)/ /	BISWANARAYANI SELF HELP GROUP, SUBARNAGRAHI MP	BARAN KUMAR MOHANTY	20683/2025
338	D-WP(C)/47558/2025 WP(C)/ /	S.ARUNA KUMAR REDDY MP	SAUBHAGYA KUMAR SAMAL	20684/2025
339	D-WP(C)/47557/2025 WP(C)/ /	SUBARNAGRAHI SELF HELP GROUP, SUBARNAGRAHI MP	BARAN KUMAR MOHANTY	20685/2025
340	D-WP(C)/47515/2025 WP(C)/ /	JAYA SANKAR LENKA MP	SUKANTA KUMAR DALAI	20686/2025
341	D-WP(C)/9617/2023	VEDANTA LTD., MUMBAI	ASOK MOHANTY (SR. ADV.), PRASHANTA KUMAR NAYAK	

	WP(C)/9617/2023	MP		20687/2025
342	D-WP(C)/47563/2025	BASANTA KUMAR SAHOO	KALPANA PRIYADARSHINI	
	WP(C)/ /	MP		20688/2025
343	D-WP(C)/47564/2025	MAA MAULI SELF HELP GROUP, SUBARNA	APURJ KUMAR MOHANTY	
	WP(C)/ /	MP		20689/2025
344	D-WP(C)/47531/2025	R. BABU RAO	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		20690/2025
345	D-WP(C)/47536/2025	MUKESH KUMAR PRADHAN	PAMI RATH	
	WP(C)/ /	MP		20691/2025
346	D-WP(C)/47545/2025	M. RAM PRASAD	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		20692/2025
347	D-WP(C)/47528/2025	SANJIB CHAMPATI	PAMI RATH	
	WP(C)/ /	MP		20693/2025